



**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH  
NEW DELHI**

ORIGINAL APPLICATION No. 611 OF 2022

**IN THE MATTER OF:**

PANNA LAL

.....APPLICANT

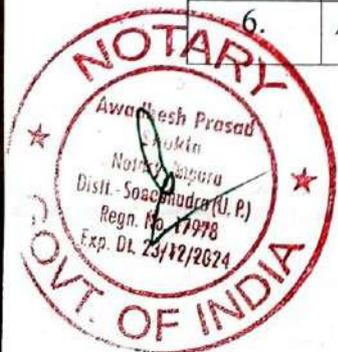
VERSUS

STATE OF UTTAR PRADESH & ORS.

...RESPONDENTS

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Kakri Project  
Northern Coalfields Ltd.

Through



**ASHUTOSH THAKUR, Adv**  
#321, C.K.Daphtary Block,  
New Lawyers Chamber,  
Supreme Court of India,  
New Delhi-110001  
Email-ashu2638@gmail.com  
Mob-9717284820  
8700083787

**Filed on:22/02/2023**  
**Place: New Delhi**



BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
NEW DELHI

ORIGINAL APPLICATION No. 611 OF 2022

**IN THE MATTER OF:**

PANNA LAL

.....APPLICANT

VERSUS

STATE OF UTTAR PRADESH & ORS.

...RESPONDENTS

**RESPONSE ON BEHALF OF RESPONDENT NO.4/ NORTHERN  
COALFIELDS LTD, KAKRI PROJECT, DISTRICT-SONEBHADRA**

I, Indrajeet Singh aged about 57 years, S/o Sri Harish Chandra Singh, R/o NCL Kakri Colony, Uttar Pradesh, Presently at do hereby solemnly affirm and declare as under: -

1. That I am working as the General Manager, Northern Coalfields Limited, Kakri Project, as such in my official capacity, I am well conversant with the facts and circumstances of the Present Case and also Competent to swear this Present Affidavit.

**PRELIMINARY SUBMISSION**

2. That the Kakri Open Cast Project lies at Kakri Village near NH-39(Rewa-Ranchi) 03 KMs from Krishnashila Railway station, Teh- Duddhi, Dist. Sonbhadra U.P having an Initial EC of 2.5 MTY and Project started in the year 1982. EC of the mine was enhanced to 3MTY in the year 2005 and further enhanced its capacity to 4MTY. As per the Gazzatte Notification No. 3303 dated 17.11.1981 and 1021 dated 01.3.82 land belongs to 07



villages namely Kakri, Parasi, Rehta, Bansi, Nakti, Audi and Panthsagar have been acquired. During the acquisition of land, villagers had been rehabilitated at rehabilitation site of Rehta village, PS Anpara, Dist.- Sonbhadra. In the rehabilitation site, **436 families** had been allotted plots and offered **472** employments as per criteria.

**A. Details of amenities provided at Rehabilitation site:**

Roads & Culverts, Community centre, School, playground, Wells, RO plants, Dispensary, Shopping centre, Hand Pumps, Children park and street lights provided at rehabilitation site, total 6700 Nos. saplings also planted there.

**B. Compensation Paid:**

Monetary compensation of **Rs. 1,58,28,859.13** (One crore fifty eight lakhs twenty eight thousand eight hundred fifty nine Rupees and thirteen paise) sanctioned in the year 1982 in lieu of Resettlement and rehabilitation of villagers and payment done to land outsees as per policy adopted at the time of acquisition.

**C. Location of RO Plants:**

Village- Rehta and Bansi is located at western bank of GovindVallabh Pant (Rihand) Dam having **population of 4965**. 11 Nos. R.O. Plants has been installed by NCL under Corporate Social Responsibility(CSR) of the company at different locations of Rehta & Bansi villages. Location details of the R.O.plants are as under-

- |                          |                |
|--------------------------|----------------|
| 1. PrathmikVidyalaya ,   | Village- Rehta |
| 2. Old Panchayat Bhawan, | ... ,, ...     |
| 3. Rehta Park,           | ... ,, ...     |
| 4. Yadav Tola,           | Village- Rehta |
| 5. BhanuTola,            | Village- Rehta |



- |                          |                |
|--------------------------|----------------|
| 6. Bahrapar,             | ... ,, ...     |
| 7. New Panchayat Bhawan, | ... ,, ...     |
| 8. Samudayik Bhawan,     | ... ,, ...     |
| 9. Hanuman Mandir,       | Village- Bansi |
| 10. MalariTola,          | ... ,, ...     |
| 11. SRT                  | ... ,, ...     |

Copy of the Location plan of RO Plants is enclosed herewith as **ANNEXURE R-1.**

**D .Expenditure on Installation and Operation of RO Plants:**

The the Works for providing and fixing water purifiers of capacity 1000 LPH at above locations in Rehta & Bansi villages had been issued to a Delhi based firm in the year Jan 2015 costing an amount of Rs. **1,31,76,876.33** (One crore thirty one lakhs seventy six thousand eight hundred seventy six rupees and thirty three paise) including repair and maintenance for 12 months.

After taking over the RO plants from Above agency, Periodic operation and maintenance contract of these RO plants had been issued to eligible contractors.

Total expenditures of **Rs. 2,55,54,460.0** (Rs.Two crores fiftyfive lakhs fifty four thousand four hundred and sixty) incurred on operation and maintenance contracts of all RO Plants installed in village Rehta and Bansi till date. Copy of the Work order for Installation of RO Plants is enclosed herewith and marked as **ANNEXURE R-2** and Work order for Operation and maintenance of RO Plants **ANNEXURE R-3.**



**E.Expenditure on Electricity bills:**

An amount of **Rs. 90,68,821.0** (Ninety lakhs sixty eight thousand eight hundred and twenty one) has been paid to state electricity board on running of RO Plants.

During the operation of above 11 ROs, non-operational periods occurred mainly due to hindrance in power supply which are feeding from Purvanchal Vidyut Vitaran Nigam Limited, Pipri, Dist. Sonbhadra U.P.

Details of correspondences done since last 03 years with state electricity board regarding proper electricity supply to all RO plants are as under:

1. KKR/E&M/RO PLANTS PS/19-20/254 Dt.: 26.12.2019
2. KKR/E&M/ TS/ RO- PLANTS- PS/21-22/29 Dt.: 12.12.2021
3. KKR/E&M/RO PLANTS PS/19-20/254 Dt.: 26.12.2019
4. ककरी/ ई एंडएम /2020/224 दिनांक -18.7.2020
5. ककरी/ ई एंडएम /2020/244 दिनांक -30.7.2020
6. ककरी/ ई एंडएम /2020/285 दिनांक -28.8.2020
7. ककरी/ ई एंडएम /2020/223 दिनांक -18.7.2020
8. ककरी/ ई एंडएम /2020/222 दिनांक -18.7.2020
9. ककरी/ ई एंडएम /2020/225 दिनांक -18.7.2020

Copy of the letters written by the NCL to the Purvanchal Vidyut Vitaran Nigam Limited, Pipri are enclosed herewith and marked as **ANNEXURE R-4**.

**F. PRESENT STATUS OF RO PLANTS**

Presently 10 Nos. RO plants are running with Satisfaction of the villagers, remaining one will be started within a week time by resuming power supply. As per the directive of Hon'ble NGT clean water supply through stainless steel tanker of the **capacity 05KL** has been started at SRT, Bansi from 16.02.23 where RO plant is non-operational.



Sri Robind Kumar, Dy. Manager(Civil), Kakri Project is authorised to redress the complain of villagers regarding operation and maintenance of RO Plants.

**G. Testing of water:** Testing of raw water, reject and processed water is being done quarterly on regular basis by Central Mine Plannig & Design Institute(CMPDI), RI- VI, Jayant, Singraulli, MP. Cost involve on testing is around **Rs.8,40,000.0**( Rs. Eight Lakhs forty thousand) till now. A copy of the test Report of water is enclosed herewith and marked as **ANNEXURE R-5**.

**H. Ongoing Activities:**

1. Installation of electromagnetic flow meters.
2. Installation of Solar Panels.
3. Provision of alternate source of drinking water supply.
4. Treatment of reject water.
5. Feasibility study for site clearance/ availability of solar evaporation pond at each RO site for management of RO reject.
6. Regular testing of raw water, reject and processed water.

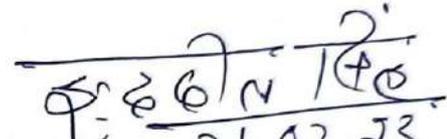
3. That the Kakri Open Cast Project will comply all the guidelines circulated by Honourable NGT, Chief Environment Officer UPPCB Lucknow and RO (Environment) U.P.P.C.B, Sonbhadra regarding proper operation and maintenance of RO plants installed in the Rehta and Bansi villages.

4. That Sri Panna Lal, petitioner of the Original Application No.611/2022 alongwith villagers has visited all RO plants and showed his satisfaction to the efforts of the NCL on 17.2.2023.



- 5. That the Northern Coalfields Ltd is taking appropriate remedial action, in accordance with Statutory provisions for prevention, control and abatement of environmental pollution/degradation and for protection and improvement of environment.
- 6. That I say that the Annexure R-1 to R- 5 annexed along with the present Affidavit are true copy of its respective original.
- 7. I say that averments of facts stated herein above are true to my knowledge; no part of it is false and has been derived from the official records and nothing material has been concealed therein.

gd

  
 DEPONENT  
 21/02/23

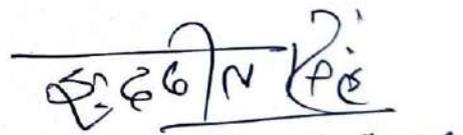
**VERIFICATION**

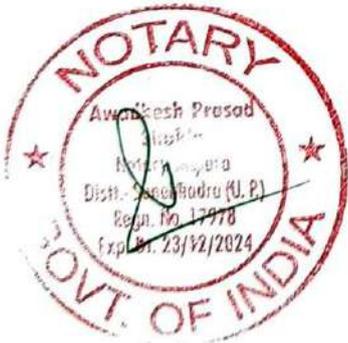
I, above named deponent mentioned above do hereby most solemnly affirm and verify that what is stated in the above affidavit is true to my knowledge and I believe the same to be true as per the official records of Northern Coalfield Ltd.

Verified at Kakri Open Cast Project on this 21 day of February, 2023.

22 FEB 2023

gd

  
 DEPONENT  
 22/02/23



LOCATION PLAN SHOWING RO PLANTS AT REHTA & BANSI VILLAGES



# नार्दन कोलफील्ड्स लिमिटेड

(एन सी आर सी लैबोर्स कम्पनी)  
 पी.ओ. सिंगराठी, जिला सिंगराठी (एम) 406300  
 (एक आई एस ओ - 14001, आई एस ओ - 9001,  
 आई एस ओ - 18001 एच एस ए - 9000 प्रमाणित कंपनी)  
 फोन 07805-266588(सी), फैक्स 07805-266610



## Northern Coalfields Limited

(A Coal India Company)  
 P.O. Singrauli Colliery,  
 Dist. Singrauli, MP - 486 839  
 (An ISO 14001, ISO 9001, OHSAS 18001 &  
 SA 8000 Certified Company)  
 Phone : 07805-266588 (C), Fax - 07805-266610



No GM(C)/SGR/LOA-77/Kakri/15/106

Registered Post

Date: 12/01/2015

To,  
 M/s Deioners Speciality Chemicals (P) Ltd.  
 403, Gupta Tower, Commercial complex  
 Ring road, Azadpur  
 Delhi - 110033

PAN - AAACD2211P  
 TIN No: 07350155916 (Delhi)

Sub: Letter of Acceptance for the work "Providing and fixing of 13 nos. 1000 LPH capacity water purifier RO system including repair & maintenance for 12 months in Rehta & Bansi village near Kakri project."

Ref: Tender Notice No. : GM(C)/SGR/TN-24/14/3139 Dt. 06.09.14 (SI no. i)

Dear Sirs,

With reference to the above, we are pleased to convey that your offer to undertake the subject work at a total value of ₹ 1,31,76,876.33 (Rupees One Crore Thirty One Lakhs Seventy Six Thousand Eight Hundred Seventy Six & Paise Thirty Three only) has been accepted subject to the following stipulations :

- All the materials and equipment required for the work will be arranged by you.
- You are required to submit the Registration / license under Contract Labour (R&A) Act, 1970 within 10 (Ten) days from the date of receipt of this Letter of Acceptance, if required.
- The Performance Security (first part of security deposit) shall be 5% of the contract value amounting to ₹ 6,58,843.82/- (Rupees Six Lakhs Fifty Eight Thousand Eight Hundred Forty Three and paise Eighty two only).  
 All running on account bills shall be paid @ 95% of work value. This 5% deduction towards retention money will be the second part of security deposit.
- You are required to submit the following within 28 (Twenty eight) days from the date of receipt of this letter of acceptance for issuing formal work order and executing agreement for the work:
  - ₹ 6,58,843.82/- towards full amount of 5% Performance Security in acceptable form. The earnest money amounting to ₹ 1,45,100/- deposited by you along with the tender vide BG Nos. 02100006214 dtd 27.09.2014 expiry Date: 31.03.15 issued by Oriental Bank of Commerce, Azadnagar, Delhi shall be returned after that
  - Rs. 33,25,354.15 towards the additional performance security money.
  - Copy of Sales Tax Registration Certificate/TIN (UP) & Income Tax PAN.
  - Copy of PAN based Service Tax Registration Certificate.
  - Copy of affidavit of Memorandum and Article of association, Power of Attorney etc.
  - Copy of CMPF/EPF Registration or Copy of Affidavit for implementation of CMPF Act.
  - Authorisation form for e-Payment duly filled-in.
  - PERT/BAR Chart showing percentage of periodical progress for completion of work.
  - Non-Judicial Stamp Paper for ₹ 500.00 of MP State.
  - Copy of the letter of Handing over the site.

contd..page..2.

Received

1/ Feb / 2015

12/1/15

Je

5. The work shall be completed within 02 (Two) Months from the date of commencement of the work and repair & maintenance for further 12 months from the date of commissioning of the RO systems. The date of commencement of the work shall be reckoned from the 10th day of issue of this letter of acceptance or from the actual date of handing over of the site whichever is later.
6. The work should be executed as per the BOO, General Terms & Conditions, Additional Terms & Conditions, Scope of Work, Special Terms & Conditions, CPWD specifications, BIS Standards, description of the items of the accepted tender document and instructions of EIC.
7. You should ensure implementation of CMPF/EPF and Miscellaneous Provisions Act, 1952 and allied scheme framed thereunder in respect of workers deployed by you and will have to recover statutory dues and deposit the same along with employer's contribution (Contractor's share) to the respective CMPF/EPF Office and to submit statutory return under intimation to the Principal Employer.
8. All taxes (Except Service Tax), local, municipal, provincial or central etc. and cess, royalties etc. as payable shall be to the contractor's account and shall be deemed to have been included in the tendered rate for the work to be executed. Payment of Service Tax shall be dealt as per NIT-Provisions.
9. The Service Tax calculated on the recommended value works out to ₹ 6,51,464.76. Out of which 50% i.e. ₹ 3,25,732.38 shall be borne by the company & 50% i.e. ₹ 3,25,732.38 shall be borne by the contractor which shall be reimbursed on submission of the documentary evidence. However, the Final amount of the Service Tax shall be worked out on the basis of Final value of the work done.
10. All the Clauses of Safety Code of the Tender Document, as laid down in Additional Safety Measures to be taken by the contractor, are to be strictly followed.
11. Please contact DGM(C) Kakri project for instructions regarding commencement of the work.
12. Two copies of LOA is being sent to you through registered post. You are requested to return one copy of LOA duly signed by you, as a token of acceptance of this LOA.

Yours faithfully

General Manager  
NCL, Singrauli

Copy to:-

- CVO, NCL, Singrauli
- TS to Dir(Tech/Op)/NCL
- Dy.GM(C) Kakri
- Dy.GM(P)/Kakri
- AFM/Kakri - in ref. to Budget Certification for Rs. 1,38,28,341.09 (including Service tax) vide BO-1/2014/14-15/CSR/003019/01/19/04 dtd 09.01.15.
- Chief Manager (Civil)/Tender Cell-I/HQ.
- Incharge/QC, NCL, Singrauli
- Sr PA/HQ, Sri Mukesh Chand
- RLC, Kanpur
- A.C. Allahabad
- Labour Enforcing Officer, Allahabad

General Manager  
NCL Singrauli

NORTHERN COALFIELDS LIMITED  
OFFICE OF THE GENERAL MANAGER  
KAKRI PROJECT

No: KKR/C/Site hand over/RO Plant/2014-15/ 393

Date: 20/01/2015

To:  
M/s Deinors Speciality Chemicals (P) Ltd.  
403, Gupta Tower, Commercial Complex  
Ring Road, Azadpur  
Delhi-110033

REGISTERED POST

Sub: Site handover for the work of "Providing and fixing of 13 nos. 1000 LPH capacity water purifier RO system including repair & maintenance for 12 months in Rehta & Bansi Village near Kakri Project".

Ref: LOA No. : GM(C)/SGR/LOA-77/Kakri/15/106 date: 12/01/2015

Dear Sir,

The above subject work has been awarded to you vide LOA No. GM(C)/SGR/LOA-77/Kakri/15/106 date: 12/01/2015. The site is ready for execution from date 27/01/2015, accordingly the date of commencement shall be reckoned from 27/01/2015. You are requested to comply the following:

- 1- Each workman is to be paid as per minimum wages.
- 2- Proper identity card, Form-B register and attendance register etc. should be maintained and available at work site during the working hours.
- 3- You have to engage one full time authorised representative to be available at the site to take day to day instruction and to meet exigencies (confirmation in writing.)

Compliance of above is purely your responsibility and failure on the account will be at your risk and cost.

31/01/15

Yours faithfully,

  
Dy. G.M. (Civil)  
Kakri Project, NCL

Copy to:

- (1) G.M. (Civil)/ SGR- for kind information
- (2) G.M. / Kakri
- (3) AFM/ KKR
- (4) S.O.(P)/ KKR
- (5) Sr. Manager (Civil)/ TA, CSR/ KKR
- (6) Sri R.K. Keshari, S.O.E. (Civil), Kakri



  
General Manager (S & SO)  
NCL, Singrauli

नॉदर्न कोलफील्ड्स लिमिटेड  
(मिनि रत्न कंपनी)  
(कोल इण्डिया लिमिटेड की अनुषंगी कंपनी)



Northern Coalfields Limited  
(A Mini ratna Company)  
(A subsidiary of Coal India Limited)

ककरी क्षेत्र/ Kakri Area

Annexure R-3



CIN- U10102MP1985GOI003160

An ISO: 9001, ISO: 14001 & OHSAS: 18001 Certified Company

पोस्ट-ककरी, जिला- सोनभद्र, (उ.प्र.), पिन 231224/ Post- Kakri, Distt- Sonebhadra, (U.P.) PIN-231224

email: [soc.kakri.2017@gmail.com](mailto:soc.kakri.2017@gmail.com) website : [www.nclcil.in](http://www.nclcil.in)

No. KKR/Civil/LOA/2021-22/102

Date: 30/07/2021

To  
M/s VIKASH CONSTRUCTION  
Vill: Bansi, P.O.:Bina-231220  
Distt: Sonebhadra (U.P.)  
Email : [vikashconstructionsince1985@gmail.com](mailto:vikashconstructionsince1985@gmail.com)  
Ph. No. 9415233920

PAN : AAEEFV1650P  
GSTIN No. 09AAEEFV1650P1Z0  
BANK A/C NO. 35847261653, SBI BINA

Sub: Letter of Acceptance for the work "Operation & maintenance of RO plant installed in Rehta & Bansi village under CSR scheme for 730 days by Kakri Project."

Ref: Tender Notice No. NCL/KKR/NCL/Civil/2021-22/ETN-17 dtd 04/06/2021(Tender ID. 2021\_NCL\_208132\_1)

Dear Sir,

With reference to the above, we are please to convey that your offer to undertake the subject work at a value of ₹36,58,964.19 (₹31,00,817.11 + GST @18% ₹5,58,147.08) (Rupees Thirty-Six Lakh Fifty-Eight Thousand Nine Hundred Sixty-Four and Paise Nineteen) only including GST has been accepted, subject to the following stipulations:

- 1) All materials, equipment and manpower required for the work will be arranged by you.
- 2) You are required to submit the Registration / license under contract Labour (R&A) Act. 1970 within 10 (Ten) days from the date of receipt of this letter of acceptance, if required.
- 3) The Performance security (first part of security deposit) shall be 3% of the contract value amounting to ₹1,09,769/-. All running on account bills shall be paid @ 95% of work value. This 5% deduction towards retention money will be the second part of security deposit.
- 4) You are required to submit the following within 21 (twenty one) days from the date of issuance of this letter of acceptance for issuing formal work order/ executing agreement.
  - i. If you fails to submit the Performance Security and Additional Performance Security, if any within the stipulated time then the award of work shall be cancelled with forfeiture of the bid security. Additionally, the company shall ban such defaulting contractor from participating in future tenders in concerned subsidiary/ CIL HQ for a period of minimum one year from the date of issue of such letter.
  - ii. ₹1,09,769/- towards balance performance security money in acceptable form.
  - iii. Copy of GST Registration Certificate & Service Accounting Code (SAC) of works/ services.
  - iv. Copy of income tax registration/PAN.
  - v. Copy of partnership deed, Power of Attorney etc.
  - vi. Copy of CMPF/EPF Registration or Copy of Affidavit for implementation of CMPF Act.
  - vii. Authorization form for e-Payment duly filled-in.
  - viii. PERT/BAR chart showing percentage of periodical progress of completion of work.
  - ix. Copy of the letter of Handing over the site.
  - x. A certificate from practicing Chartered Accountant having a valid Membership Number for complying of Anti-profiting Clause U/S 171 as well as Office Memorandum F. No. 296/07/2017-CX.9 dated, 15/06/2017 issued by Department of Revenue, Ministry of Finance, GOI.

If Security Money is deposited in the form of Bank Guarantee, it should be issued through Structural Financial Messaging System (SFMS) Platform as per the format given in the Tender Document.



CIN- U10102MP1985GOI003160

An ISO: 9001, ISO: 14001 & OHSAS: 18001 Certified Company

पोस्ट-ककरी, जिला- सोनभद्र, (उ.प्र.), पिन 231224/ Post- Kakri, Distt- Sonebhadra, (U.P.) PIN-231224

email: soc.kakri.2017@gmail.com website : [www.nclcil.in](http://www.nclcil.in)

- 5) The work shall be completed within 730 (Seven Hundred Thirty) days from the date of commencement of work. The date of commencement of the work shall be reckoned from the 10<sup>th</sup> day of issue of this letter of acceptance or from the 7<sup>th</sup> day of actual date of handing over of the site whichever is later.
- 6) In case of failure to start the work within specified date of commencement of work as per Cl. No.5 of the subject LOA, the company shall be at liberty by giving 15 days notice in writing to start the work, failing which to forfeit the earnest money deposited by you and to rescind the LOA. Additionally you will be debarred from participating in future tenders for a period of 01(One) year.
- 7) The work should be executed as per the B.O.Q, General Terms & conditions, Additional Terms and Conditions, Scope of work, Special Terms & Conditions, CPWD specifications, BIS Standards, description of the items of the accepted tender document and instruction of EIC.
- 8) You shall not pay less than the minimum wages to the laborers engaged by you as per Minimum Wages Act or such other legislation or award of minimum wages fixed by the respective State Govt. or Central Govt. as may be in force.
- 9) You should ensure implementation of CMPF and allied scheme and Miscellaneous Provisions Act 1948 or Employees Provident Fund and Miscellaneous Provisions Act, 1952 as the case may be and allied scheme framed thereunder in respect of workers deployed by you and will have to recover statutory dues and deposit the same along with employer's contribution (Contractor's share) to the respective CMPF/ EPF office and to submit statutory return under intimation to the Principal Employer.
- 10) All taxes (Except GST), local, municipal, provincial or central etc. and cess, royalties etc. as payable shall be to the contractor's account and shall be deemed to have been included in the tendered rate for the work to be executed.
- 11) Regarding GST, the following may please be noted:
  - (i) GST will be reimbursed on production of uploaded invoice/ documentary evidence. Amount of statutory levies like CGST, SGST or IGST will be released when the same will appear in GSTR-2A of NCL in the common portal of GST and after submission of documentary evidence of deposition of GST Taxes and filing of GST Returns.
  - (ii) You will have to pass on Input Tax Credit by way of enclosing original Tax input invoice with bill.
  - (iii) All invoices submitted by you will have to be in the form of GST invoice giving all details as required under the law. You will raise invoice strictly adhering to provisions of section 31 under CGST Act 2017 along with Rule 46 & 47 of CGST Rule, 2017. You will indicate the rate as well as amount of CGST, SGST or IGST in invoice. You will upload the details of invoice on GST portal as per the provisions of GST Act. Invoice issued by you should bear GST Registration Number of NCL 09AABCN4884H1ZA (UP) to enable to claim input tax credit.
  - (iv) You will file all the returns and details as applicable under GST laws & rules within due date.
  - (v) You will give an undertaking on invoice or as separate Annexure along with the invoice that the invoice/ applicable GST Returns has been / will be uploaded on GST Portal within due time as prescribed CGST Act and CGST, SGST or IGST has been deposited as per the provisions of GST Act and rules thereof.
  - (vi) If there is any delay of payment against the invoice due to your fault and if any reversal of input tax arises, the same will be recovered from you along with interest and penalty if any, as paid by NCL due to reversal.

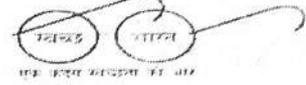
नॉर्दर्न कोलफील्ड्स लिमिटेड  
(मिनि रत्न कंपनी)  
(कोल इण्डिया लिमिटेड की अनुषंगी कंपनी)



Northern Coalfields Limited  
(A Mini ratna Company)  
(A subsidiary of Coal India Limited)

ककरी क्षेत्र/ Kakri Area

13



CIN- U10102MP1985GOI003160

An ISO: 9001, ISO: 14001 & OHSAS: 18001 Certified Company

पोस्ट-ककरी, जिला- सोनभद्र, (उ.प्र.), पिन 231224/ Post- Kakri, Distt- Sonebhadra, (U.P.) PIN-231224

email: soc.kakri.2017@gmail.com website : www.nclcil.in

- (vii) In case the GST rating of vendor on the GST portal/ Govt. Official website is negative/ black listed at any stage even after award of work, NCL has right to reject the Letter of Award. NCL shall not be obligated or liable to pay or reimburse GST to such vendor and shall also be entitled to deduct/ recover such GST along with all penalties/ interest, if any incurred by NCL.
- (viii) You will issue credit note as per the provision of rule 53 of CGST Rule 2017 on quality deduction or liquidity damage, if any arises.
- (ix) If you default in uploading the invoice/ applicable GST returns or default in deposit of applicable GST Taxes, NCL reserves the right to upload such defaulter on NCL website and may also debar you from participating in future tenders for a minimum period of one year.
- 12) All the clauses of safety code of the tender document as laid down in Additional safety measures to be taken by the contractor are to be strictly followed.
- 13) Sri A.P. Mishra, S.O.E. (Civil)/ TA and Sri Robind Kumar, Asstt. Manager (Civil) shall be responsible for recording measurement in the e-M.B., 1<sup>st</sup> level check measurement and 2<sup>nd</sup> level check measurement respectively for this work.
- 14) Sri Robind Kumar, Asstt. Manager (Civil) will be Engineer Incharge of the work.
- 15) Please contact the Asstt. Manager (Civil), Kakri Project for instructions regarding commencement and execution of the work.

Yours faithfully,

30/7/21  
Staff Officer (Civil)  
NCL, Kakri Area

Copy to:-

1. GM, Kakri Area.
2. GM (C), NCL, Singrauli.
3. GM(Vig.), NCL, Singrauli.
4. A.F.M./Kakri in ref. Budget for ₹12,00,000/- for FY 2021-22, ₹18,00,000/- for FY 2022-23 and ₹6,58,964.19/- for FY 2023-24 (including GST) vide no. BC/2021-22/003019/0835/001824 and FC/2021-22/001738/0835, 24<sup>th</sup> - July - 2021
5. S.O. (P), Kakri
6. Asstt. Manager (C)/ Kakri
7. Regional Labour Commissioner (C), Bhoot Nath Ashram, Sarvodaya Nagar, Kanpur (UP)-208005
8. Asst. Labour Commissioner (C), 189/A-4, Alopibagh, PO- Daraganj, Allahabad (UP)
9. Labour Enforcement Officer (C), 189/A-4, Alopibagh, PO- Daraganj, Allahabad (UP)

नॉर्थन कोलफील्ड्स लिमिटेड  
(मिनि रत्न कंपनी)  
(कोल इण्डिया लिमिटेड की अग्रणी कंपनी)



ककरी क्षेत्र/ Kakri Area

Northern Coalfields Limited  
(A Miniratna Company)  
(A Subsidiary of Coal India Limited)

CIN: U10102MP1985GO1003160

AN ISO: 9001, ISO: 14001 & OHSAS: 18001 Certified Company

पोस्ट ककरी, जिला- सोनभद्र (उ.प्र.), पिन 231224/ Post Kakri, Distt. Sonbhadra, (U.P.) PIN- 231224

email: soc.kakri.2017@gmail.com website: www.nclcl.in

No. KKR/Civil/Site Handover/2021-22/102

Date: 30/07/2021

To  
M/s VIKASH CONSTRUCTION  
Vill: Bansi, P.O.: Bina-231220  
Distt: Sonbhadra (U.P.)  
Email: vikashconstructionsince1985@gmail.com  
Ph. No. 9415233920

Sub: Site handover for the work "Operation & maintenance of RO plant installed in Rehta & Bansi village under CSR scheme for 730 days by Kakri Project."

Ref: LOA No. KKR/Civil/LOA/2021-22/102, Dated: 30/07/2021

Dear Sir,

The above subject work has been awarded to you vide LOA No. KKR/Civil/LOA/2021-22/102, Dated: 30/07/2021. The site free of hindrances is handed over to you. Please arrange all required machines and labour for start of work. As such due to urgency of the work and with your consent the date of commencement & completion shall be reckoned as 31/07/2021 to 30/07/2023 (i.e. 730 days) respectively. Hence you are advised to mobilize all resources to complete the above work within stipulated period of time with following instructions:

- (1) Each workman is to be paid as per minimum wages.
- (2) Proper identity card, Form B register and attendance register etc. should be maintained and available at work site during the working hours.
- (3) You have to engage one full time authorized representative to be available at the site to take day to day instruction and to meet exigencies (confirmation in writing)
- (4) No child labour should be engaged in the work.

Compliance of above is purely your responsibility and failure on the account will be at your risk and cost.

Yours Faithfully

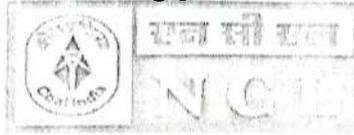
*(Signature)*  
30/7/21  
Asstt. Manager (Civil)  
Kakri Area, NCL.

Copy to

- (1) Staff Officer (Civil)/ Kakri
- (2) SOE (Civil)/ Mines- Sri A.P. Mishra



नॉदर्न कोलफील्ड्स लिमिटेड  
(मिनिरातना कंपनी)  
(कोल इण्डिया लिमिटेड की अनुषंगी कंपनी)



Northern Coalfields Limited  
(A Miniratna Company)  
(A subsidiary of Coal India Limited)

### ककरी परियोजना /Kakri Project



CIN- U10102MP1985GOI003160

An ISO: 9001, ISO: 14001 & OHSAS: 18001 Certified Company

पोस्ट-ककरी, जिला- सोनभद्र, उ.प्र., पिन:-231224/ Post- Kakri, Dist- Sonbhadra, U.P., PIN-231224

As such there is no existence of agreement and hence we are finding it technically difficult to pay the electric bill for RO plants' power consumption.

7. With reference to the observation no 6 above the complete system was installed as per your report and we have already paid for the same. The maintenance of the system is not being done by you and the villagers are left with your mercy.

Villagers are contacting us for the inoperative RO Plants which are inoperative due to burnt transformers, damaged cables & Over Head Line conductors and undue disconnections. The responsibility of power maintenance lies with you.

8. The payment of last electric consumption bill against your letter no 1923 dated 15-10-2019 was made by us under protest on 20-12-2019 through RTGS after two bounces due to problems at your end.

Now an early action is expected from your end to restore the power supply through proper system without bypassing to the nearby village power system which has been denied initially but resorted by as an alternative means making the proper system a total waste. Also an immediate action is required to be taken from your end for the agreement to pay the power consumption bills.

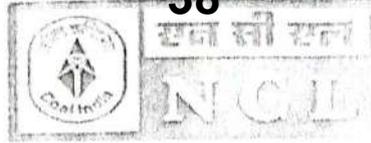
Fours sincerely,

General Manager  
Kakri Area

Copy to -

1. The collector, Sonbhadra, | for kind information
2. The SDM, Dudhi, Sonbhadra, | please.
3. GM, CSR, NCL Singrauli,
4. SO(E&M), Kakri Area,
5. SO(Civil), Kakri Area,
6. SO(Pers), Kakri Area.
7. Smt Lalmati, Gram Pradhan, Rehta, PO Kakri, Sonbhadra.

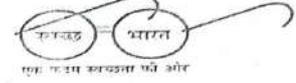
नॉदर्न कोलफील्ड्स लिमिटेड  
(मिनिरातना कंपनी)  
(कोल इण्डिया लिमिटेड की अनुषंगी कंपनी)



Northern Coalfields Limited  
(A Miniratna Company)  
(A subsidiary of Coal India Limited)

ककरी परियोजना /Kakri Project

17



CIN- U10102MP1985GOI003160

An ISO: 9001, ISO: 14001 & OHSAS: 18001 Certified Company

पोस्ट-ककरी, जिला- सोनभद्र, उ.प्र., पिन: -231224/ Post- Kakri, Dist- Sonebhadra, U.P., PIN-231224

No. KKR/E&M/TS/RO-PLANTS-PS/21-22/ 29.

Dt. 12.12.2021

To,  
The Junior Engineer,  
UPPVNL, Camp Office,  
Near Gaurav Complex,  
Anpara, Sonebhadra, UP.

**Sub** – Non operation of RO's due to power failure.

Sir,

The 11 RO plants were installed under CSR activity was inspected as per schedules and the following observation made -

1. 03 nos. RO plants (i.e. SRT Tola, Balari Tola, Hanuman Temple) are in-operative due to non-availability of power supply also no alternative arrangement has been made in this regard by you. Power is un-available at these plant for last two years.
2. 03 nos. RO plants (i.e. Balari Tola, Rehta Park, Primary School) are in-operative due to non-availability of 11KV power supply. These places have been provided with 440V supply from feeders of village but the under-voltage problem persists since long due to which operation of plant is not possible.
3. Rest 05 nos. plants are operative but the dedicated 11kV supply is not available to the transformers installed for plants. The plants are connected with 440V feeder of village but sometime due to under-voltage problem plant operation stops.

Detailed status is also enclosed with this letter. The maintenance of the power system is not being done at your end and the villagers are left with your mercy. Villagers are contacting us for the inoperative RO Plants which are inoperative due to burnt transformers, damaged cables & Over Head Line conductors. The responsibility of power maintenance lies with you. The same was communicated various times to restore the power supply of RO's but timely actions were not initiated at your end. Hence, you are requested to restore the power supply to all the RO plants at earliest.

Also you are requested to send your authorized person for taking meter reading of running RO's for payment of bill timely.

Yours sincerely,

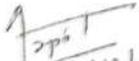
Assistant Manager (E&M)  
Kakri Project

Copy to -

1. GM/Kakri,
2. SO(E&M), Kakri Area,
3. SO(Civil), Kakri Area,
4. SO(Pers), Kakri Area,
5. NO(CSR), Kakri Area,
6. The Executive Engineer, UPPCL, Pipri, Renukut
7. Gram Pradhan, Rehta, PO Kakri, Sonebhadra.

## RO Power Connection Status

SN	VILL	LOCATION	STATUS	CONNECTION NUMBER	REMARKS
1	BANSI	SRT	NON-OP	M461110082113	Pole & OH line 11 Kv conductor absent since 2 yrs, not yet re-stored.
2	BANSI	BALARI TOLA	NON-OP	M461110082119	Cable cut from transform to energy meter since June-2018, not yet re-stored
3	BANSI	HANUMAN TEMPLE	NON-OP	M461110082111	Cable fault, power not available since Oct-2019 and not yet re-stored
4	REHTA	BHANU TOLA	NON-OP	M461110082112	Transform not getting 11Kv supply, system connected by 440V (low voltage)
5	REHTA	PARK	NON-OP	M461110082117	11kv supply not available, system connected by 440V getting low voltage & starter U/maintenance.
6	REHTA	PRIMARY SCHOOL	OPERATIVE	M461110082120	11KV supply not available, system connected by 440 V ,transform put apart of pole due to tilted.
7	REHTA	SAMUDAYIK BHAWAN	OPERATIVE	M461110082109	Conductors are very loose condition upto pole & pole tilted.
8	REHTA	NEW PUNCHAYAT BHAWAN	OPERATIVE	M461110082115	11 kv supply not available to transform, system connected by 440 V since 2 yrs. Transform connected cable is faulty.
9	REHTA	OLD PUNCHAYAT BHAWAN	OPERATIVE	M461110082114	11 kv supply not available to transform, system connected by 440 V since 2 yrs. Transform connected cable is faulty.
10	REHTA	YADAV TOLA	OPERATIVE	M461110082116	11 kv supply not available to transform, system connected by 440 V since 2 yrs.,transform is in OK condition. Transform connected cable is faulty.
11	REHTA	VEHARAPUR	OPERATIVE	M461110082118	11kv supply available to transform but its neutral point damage, neutral connected from other pole.

  
 12/12/2021  
 AM(E&M)/Township

  
 12/12/2021  
 FM IC(E&M)/TS

## कार्यालय अधिशासी अभियन्ता

19



विद्युत वितरण खण्ड  
पूर्वाञ्चल विद्युत वितरण निगम लिमिटेड  
पिपरी-सोनभद्र

CIN - U31200UP2003SGC027464

पत्रांक : /वि०वि०ख०(पि०)/विद्युत बीजक/

दिनांक : 2020

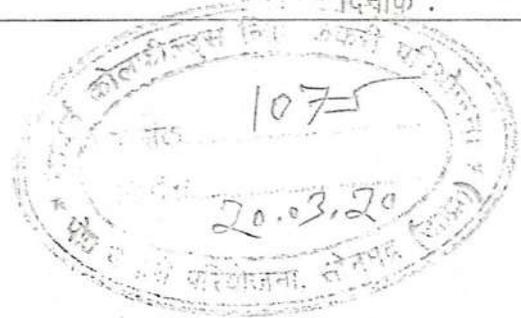
विषय : आर०ओ० प्लान्ट के विद्युत बीजक के सम्बन्ध में।

उपमहाप्रबन्धक (ई०-एम०)

ककरी परियोजना

सोनभद्र।

महोदय,



आपको अवगत कराना है कि शक्तिनगर में स्थित 11 नग आर०ओ० प्लान्ट का विद्युत संयोजन का विद्युत बिल माह मार्च 2020 तक आपको इस आशय के साथ दिया जा रहा कि इसका भुगतान एक सप्ताह के अन्दर कराने का कष्ट करें अन्यथा उक्त संयोजन का विद्युत विच्छेदन कर दिया जायेगा, जिसकी जिम्मेदारी आपकी आपकी स्वयं ही होगी। विद्युत बिल का विवरण निम्नलिखित है :-

क०सं०	संयोजन संख्या	नाम एवं पता	विद्युत बिल की धनराशि
1	M461110082109	एन०सी०एल० आर०ओ० प्लान्ट, ककरी	48313.00
2	M461110082111	एन०सी०एल० आर०ओ० प्लान्ट, ककरी	76292.00
3	M461110082112	एन०सी०एल० आर०ओ० प्लान्ट, ककरी	267491.00
4	M461110082113	एन०सी०एल० आर०ओ० प्लान्ट, ककरी	101566.00
5	M461110082114	एन०सी०एल० आर०ओ० प्लान्ट, ककरी	64428.00
6	M461110082115	एन०सी०एल० आर०ओ० प्लान्ट, ककरी	149605.00
7	M461110082116	एन०सी०एल० आर०ओ० प्लान्ट, ककरी	776973.00
8	M461110082117	एन०सी०एल० आर०ओ० प्लान्ट, ककरी	51166.00
9	M461110082118	एन०सी०एल० आर०ओ० प्लान्ट, ककरी	60407.00
10	M461110082119	एन०सी०एल० आर०ओ० प्लान्ट, ककरी	493129.00
11	M461110082120	एन०सी०एल० आर०ओ० प्लान्ट, ककरी	68800.00
		कुल योग	21,58,170.00

कुल (रु० इक्कीस लाख अठ्ठावन हजार एक सौ सत्तर मात्र)

संलग्नक : विद्युत बीजक की प्रति।

(शुभेन्दु शाह)  
अधिशासी अभियन्ता

पत्रांक : 876 /वि०वि०ख०(पि०)/विद्युत बीजक/ दिनांक : 20/03/20

प्रतिलिपि : निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. जिलाधिकारी महोदय, सोनभद्र के इस आशय से प्रेषित कि विद्युत बीजक का भुगतान करने हेतु निर्देशित करने की कृपा करें, जिससे विद्युत विच्छेदन पर जनता को पेयजल की असुविधा न हो।
2. अवर अभियन्ता 33/11 के०वी० उपकेन्द्र खड़िया को विद्युत बिल का भुगतान जल्द से जल्द कराने हेतु प्रेषित।

(शुभेन्दु शाह)  
अधिशासी अभियन्ता

User: ghomendrasa Last Login: 20-Mar-2020 12:24:07 PM Main Menu

14:58 Home Logout QUICK LINKS

BILL PROCESS BILL PREVIEW BILL PRINTING OTHERS REPORTS

Billing Month: 03/2020

Consumer No/Account No: M461110082109



Puvanchal Vidyut Vitran Nigam Limited

ELECTRICITY BILL CUM DISCONNECTION NOTICE

Division Name		EDD PIPARI		Father Name		NCL RO PLANT				
Consumer Name		MAHA PRAVANDHAK		Address		Phone Number				
		SONEBHADRA		SAMUDAIK BHAVAN		REHTA				
Book No / Bill Grp	SC No. / Old Scno.	Account No.		Supply Release Date	Supply Type	Load(KW/KVA/BHP)	Bill No.	Bill Period		
1110 / 6	M461110082109 /	751723523051		02/12/2015	20	5.00 KW	20203751723523051	From	To Months	
Meter No.	Last (KWH/KVAH) /Final Readings	Current Reading(KWH/KVAH)	Multiplying Factor	Consumed Units(KWH/KVAH)	Power Factor	Actual Demand	Status	Solar Units(KWH/KVAH)	Bill Date	Due Date
15486542	10903 / 11029 / 0	11705 / 11935	1.00	802 / 906	0.89	2.23	Normal	0 / 0	19/03/2020	25/03/2020
Bill Base	Average/Assessed Units	Adjustment Units	Billed Units	Billed Demand	Excess Solar Units total / Current	Inoperative Amount	Security Amount	Disconnection Date		
MU	(0/0) / (0/0)	0	802	2.23	0 /	0.00	50.00	03/04/2020		
Bill Details				Amount (Rs.Ps.)		Bill Details				
				6466.80		Total Amount (SR. NO. 1 TO 12)				
1. Energy Charges				0.00 / 1687.50		13. Arrears				
2. Fixed/Demand Charges						38996.00 / 50				
3. Voltage / Load Factor Rebate				0.00 / 0.00		0.00				
4. Minimum Charges						0.00				
5. Regulatory Surcharge						0.00				
6. Dishonoured Cheque						0.00				
7. Excess Load/Demand Penalty						0.00				
8. Capacitor / LPF Surcharge				0.00 / 0.00		0.00				
9. Electricity Duty				611.57		0.00				
10. Power Loom Subsidy (No. of Looms 0.5HP : 0 / 1HP : 0)						0.00				
A) 0.5 HP Subsidy Units : Charges (-)						0.00				
B) 1 HP Subsidy Units : Charges (-)						0.00				
11. Debit						0.00				
A) Assesment / CCBR Adjustments (+)				0.00/0.00		0.00				
B) Meter Charges (+)						0.00				
C) D/R Fee (+)						0.00				
D) Others (+)						0.00				
12. Credit						0.00				
A) Progressive / CCBR Adjustments (-)				0.00/0.00		0.00				
B) Temporary (ISD Interest) / Solar Rebate / Solar Units Charge (-)				0.00/0.00/0.00		0.00				
C) Others / Energy Rebate / Subsidy / Ed Adjustment (-)				0.00/0.00/0.00/0.00		0.00				
Total Amount (SR. NO. 1 TO 12)				8765.87		8765.87				
						Surcharge: 16973.09 -14760.96 2212.13				

ENERGY SAVED IS ENERGY PRODUCED

Note: If the Bill is not paid by due date, the supply will be disconnected without any further notice

Receipt No: 35502614012002020010 Collection Date: 31/12/2019 Amount in Rs: 23978.00  
 Amount in Words: Twenty Three Thousand Nine Hundred Seventy Eight  
 Payment Mode: NEFT Cheque/Draft No: 00064366835 Cheque/Draft Date:

\*\*\*\*\* BILL ONLY \*\*\*\*\*

Used for the advice of meter reading for next month

Book No.	Sc No.	Account No.	Meter Lab No.	Meter SL No.	Meter Reading	Date
1110	M461110082109	751723523051		DC0001		

- Please mention connection no., book no., account no., name and address on the back of cheque/draft.
- Mention "crossed" and "account payee" on the cheque/draft.
- Cheque / Draft must be in favour of Executive Engineer. Out stations cheques will not be accepted.

User: charmendrasa Last Login : 20-Mar-2020 12:24:07 PM Main Menu

14:58 Home Logout QUICK LINKS

BILL PROCESS BILL PREVIEW BILL PRINTING OTHERS REPORTS

Billing Month : 03/2020

Consumer No/Account No : M46110082111

**Purvanchal Vidyut Vitran Nigam Limited**  
**ELECTRICITY BILL CUM DISCONNECTION NOTICE**

Division Name	EDD PIPARI		
Consumer Name	MAHA PRAWANDHAK	Father Name	NCL RO PLANT
Address	SONEBHADRA HANUMAN MANDIR BASI	Phone Number	

Book No / Bill Grp	SC No. / Old Scno.	Account No.	Supply Release Date	Supply Type	Load(KW/KVA/BHP)	Bill No.	Bill Period			
							From	To	Months	
1110 / 6	M46110082111 /	751723523079	01/12/2015	20	5.00 KW	5149200320826481	29/02/2020	19/03/2020	1	
Meter No.	Last (KWH/KVAH) /Final Readings	Current Reading(KWH/KVAH)	Multiplying Factor	Consumed Units(KWH/KVAH)	Power Factor	Actual Demand	Status	Solar Units(KWH/KVAH)	Bill Date	Due Date
15484302	9045 / 0 / 0	9045 / 0	1.00	0 / 0	0.00	0.00	Reading Not Furnished	0 / 0	20/03/2020	04/04/2020
Bill Base	Average/Assessed Units	Adjustment Units	Billed Units	Billed Demand	Excess Solar Units total / Current	Inoperative Amount	Security Amount	Disconnection Date		
NR	(0/0) / (0/0)	0	0	0.00	0 /	0.00	50.00	11/04/2020		

Bill Details		Amount (Rs.Ps.)	Bill Details		Amount (Rs.Ps.)
1. Energy Charges		0.00	Total Amount (SR. NO. 1 TO 12)		61298.75
2. Fixed/Demand Charges		0.00 / 2250.00	13. Arrears		
3. Voltage / Load Factor Rebate		0.00 / 0.00	i) Previous Arrears/ Arrear Count		14830.00 / 50
4. Minimum Charges		125.00	CCBR Adjustments (+)		0.00
5. Regulatory Surcharge			ii) Provisional Credit / CCBR Adjustments (-)		0.00/0.00
Regulatory Surcharge 1 :		0.00	14. Previous Arrear LPSC		
Regulatory Surcharge 2 :		0.00	i) Current Component :		10.17
6. Dishonoured Cheque		0.00	ii) Arrear Component :		152.64
7. Excess Load/Demand Penalty		0.00	15. Other Dues		0.00
8. Capacitor / LPF Surcharge		0.00 / 0.00	16. Total Payable Amount		76292.00
9. Electricity Duty		168.75	17. Rebate Given		0.00
10. Power Loom Subsidy ( No.of Looms 0.5HP : 0 / 1HP : 0 )			18. Total Payable Amt. On or Before Due Dt		76292.00
A)0.5 HP Subsidy Units : 0 Charges (-)		0.00	19. Installment Amount		
B)1 HP Subsidy Units : 0 Charges (-)		0.00	ii) Installment No.		0.00
11. Debit			iii) Payable Date		
A) Assessment / CCBR Adjustments (+)		0.00/58755.00			
B) Meter Charges (+)		0.00			
C) D/R Fee (+)		0.00			
D) Others (+)		0.00			
12. Credit					
A) Progressive / CCBR Adjustments (-)		0.00/0.00			
B)Temporary(ISD Interest )/Solar Rebate/SolarUnitsCharge (-)		0.00/0.00/0.00			
C) Others / Energy Rebate/Subsidy /Ed Adjustment (-)		0.00/0.00/0.00/0.00			
Total Amount (SR. NO. 1 TO 12)		61298.75	Energy Arrear:	42847.30	29386.20
			Surcharge:	14391.70	-13022.80
					13461.10
					1368.90

**ENERGY SAVED IS ENERGY PRODUCED**  
Note: If the Bill is not paid by due date, the supply will be disconnected without any further notice

Receipt No :	35502614012002020011	Collection Date :	31/12/2019	Amount in Rs :	24084.00
Amount In Words :	Twenty Four Thousand Eighty Four				
Payment Mode :	NEFT	Cheque/Draft No :	00064366835	Cheque/Draft Date :	

\*\*\*\*\* BILL ONLY \*\*\*\*\*

Used for the advice of meter reading for next month

Book No.	Sc No.	Account No.	Meter Lab No.	Meter SL No.	Meter Reading	Date
1110	M46110082111	751723523079		DC0001		

1. Please mention connection no., book no., account no, name and address on the back of cheque/draft.
2. Mention "crossed" and "account payee" on the cheque/draft.
3. Cheque / Draft must be in favour of Executive Engineer. Out stations cheques will not be accepted.

User: **gurmendrasa** Last Login: 20-Mar-2020 12:24:07 PM Main Menu

14:58 Home Logout  
QUICK LINKS

BILL PROCESS BILL PREVIEW BILL PRINTING OTHERS REPORTS

Billing Month: 03/2020

Consumer No/Account No: M461110082112



Puvanchal Vidyut Vitran Nigam Limited

ELECTRICITY BILL CUM DISCONNECTION NOTICE

Division Name		EDD PIPARI		Consumer Name		MAHA PRAVANDHAK		Father Name		NCL RO PLANT	
Address		BHAGVAN DAS REHTA		Phone Number							
Book No / Bill Grp	SC No. / Old Scto.	Account No.		Supply Release Date	Supply Type	Load(KW/KVA/BHP)	Bill No.		Bill Period		
1110 / 6	M461110082112 /	751723523087		03/12/2015	20	5.00 KW	5149200320926156		From	To	Months
Meter No.	Last (KWH/KVAH) /Final Readings	Current Reading(KWH/KVAH)	Multiplying Factor	Consumed Units(KWH/KVAH)	Power Factor	Actual Demand	Status	Solar Units(KWH/KVAH)	Bill Date	Due Date	
15486872	562 / 649 / 0	562 / 649	1.00	0 / 0	0.00	0.00	Reading Not Furnished	0 / 0	20/03/2020	04/04/2020	
Bill Base	Average/Assessed Units	Adjustment Units	Billed Units	Billed Demand	Excess Solar Units total / Current	Inoperative Amount	Security Amount	Disconnection Date			
NR	(0/0) / (0/0)	0	0	0.00	0 /	0.00	50.00	11/04/2020			
Bill Details				Amount (Rs.Ps.)		Bill Details				Amount (Rs.Ps.)	
1. Energy Charges				0.00		Total Amount (SR. NO. 1 TO 12)				254028.75	
2. Fixed/Demand Charges				0.00 / 2250.00		13. Arrears					
3. Voltage / Load Factor Rebate				0.00 / 0.00		i) Previous Arrears/ Arrear Count				13322.00 / 50	
4. Minimum Charges				125.00		CCBR Adjustments (+)				0.00	
5. Regulatory Surcharge				0.00		ii) Provisional Credit / CCBR Adjustments (-)				0.00/0.00	
Regulatory Surcharge 1 :				0.00		14. Previous Arrear LPSC					
Regulatory Surcharge 2 :				0.00		i) Current Component :				10.17	
6. Dishonoured Cheque				0.00		ii) Arrear Component :				129.96	
7. Excess Load/Demand Penalty				0.00		15. Other Dues				0.00	
8. Capacitor / LPF Surcharge				0.00 / 0.00		16. Total Payable Amount				267491.00	
9. Electricity Duty				168.75		17. Rebate Given				0.00	
10. Power Loom Subsidy ( No.of Looms 0.5HP : 0 / 1HP : 0 )				0.00		18. Total Payable Amt. On or Before Due Dt				267491.00	
A)0.5 HP Subsidy Units : 0 Charges (-)				0.00		19. Installment Amount				0.00	
B)1 HP Subsidy Units : 0 Charges (-)				0.00		ii) Installment No.					
11. Debit						iii) Payable Date					
A) Assesment / CCBR Adjustments (+)				0.00/251485.00							
B) Meter Charges (+)				0.00							
C) D/R Fee (+)				0.00							
D) Others (+)				0.00							
12. Credit											
A) Progressive / CCBR Adjustments (-)				0.00/0.00							
B)Temporary(ISD Interest )/Solar Rebate/SolarUnitsCharge (-)				0.00/0.00/0.00							
C) Others / Energy Rebate/Subsidy /Ed Adjustment (-)				0.00/0.00/0.00/0.00							
Total Amount (SR. NO. 1 TO 12)				254028.75		Energy Arrear:		Previous Year	Current Year		
						Surcharge:		67699.20	-55872.48	11826.72	
								12176.80	-10681.52	1495.28	

ENERGY SAVED IS ENERGY PRODUCED

Note: If the Bill is not paid by due date, the supply will be disconnected without any further notice

Receipt No : 3550261401200200012 Collection Date : 31/12/2019 Amount in Rs : 24614.00  
Amount In Words : Twenty Four Thousand Six Hundred Fourteen  
Payment Mode : NEFT Cheque/Draft No : 00064366835 Cheque/Draft Date : -

\*\*\*\*\* BILL ONLY \*\*\*\*\*

Used for the advice of meter reading for next month

Book No.	Sc No.	Account No.	Meter Lab No.	Meter SL No.	Meter Reading	Date
1110	M461110082112	751723523087	1451321			

- Please mention connection no., book no., account no. name and address on the back of cheque/draft.
- Mention "crossed" and "account payee" on the cheque/draft.
- Cheque / Draft must be in favour of Executive Engineer. Out stations cheques will not be accepted.

User: #harmendra Last Login: 20-Mar-2020 12:24:07 PM Main Menu

BILL PROCESS BILL PREVIEW BILL PRINTING OTHERS REPORTS

Billing Month: 03/2020

Consumer No/Account No: M46110082113

Purvanchal Vidyut Vitran Nigam Limited

ELECTRICITY BILL CUM DISCONNECTION NOTICE



Division Name		EDD PIPARI			Father Name		NCL RO PLANT					
Consumer Name		MAHA PRAVANDHAK			Phone Number							
Address		SONEBHADRA RAM RATAN HOUSE BASI										
Book No / Bill Grp	SC No. / Old Scno.	Account No.		Supply Release Date	Supply Type	Load(KW/KVA/BHP)	Bill No.		Bill Period			
1110 / 6	M46110082113 /	751723523095		06/12/2015	20	5.00 KW	5149200320826010		From	To	Months	
		Current Reading(KWH/KVAH)	Multiplying Factor	Consumed Units(KWH/KVAH)	Power Factor	Actual Demand	Status	Solar Units(KWH/KVAH)	Bill Date	Due Date		
15485792	4012 / 0 / 0	4012 / 0	1.00	0 / 0	0.00	0.00	Reading Not Furnished	0 / 0	20/03/2020	04/04/2020		
Bill Base	Average/Assessed Units	Adjustment Units	Billed Units	Billed Demand	Excess Solar Units total / Current	Inoperative Amount	Security Amount	Disconnection Date				
NR	(0/0) / (0/0)	0	0	0.00	0 /	0.00	50.00	11/04/2020				
Bill Details				Amount (Rs.Ps.)		Bill Details				Amount (Rs.Ps.)		
1. Energy Charges				0.00		Total Amount (SR. NO. 1 TO 12)				2543.75		
2. Fixed/Demand Charges				0.00 / 2250.00		13. Arrears				98121.00 / 50		
3. Voltage / Load Factor Rebate				0.00 / 0.00		i) Previous Arrears/ Arrear Count				0.00		
4. Minimum Charges				125.00		CCBR Adjustments (+)				0.00/0.00		
5. Regulatory Surcharge						ii) Provisional Credit / CCBR Adjustments (-)				0.00/0.00		
Regulatory Surcharge 1 :				0.00		14. Previous Arrear LPSC				10.17		
Regulatory Surcharge 2 :				0.00		i) Current Component :				891.49		
6. Dishonoured Cheque				0.00		ii) Arrear Component :				0.00		
7. Excess Load/Demand Penalty				0.00		15. Other Dues				101566.00		
8. Capacitor / LPF Surcharge				0.00 / 0.00		16. Total Payable Amount				0.00		
9. Electricity Duty				168.75		17. Rebate Given				101566.00		
10. Power Loom Subsidy ( No. of Looms 0.5HP : 0 / 1HP : 0 )						18. Total Payable Amt. On or Before Due Dt				101566.00		
A)0.5 HP Subsidy Units : 0 Charges (-)				0.00		19. Installment Amount				0.00		
B)1 HP Subsidy Units : 0 Charges (-)				0.00		i) Installment No.						
11. Debit						ii) Payable Date						
A) Assesment / CCBR Adjustments (+)				0.00/0.00								
B) Meter Charges (+)				0.00								
C) D/R Fee (+)				0.00								
D) Others (+)				0.00								
12. Credit												
A) Progressive / CCBR Adjustments (-)				0.00/0.00								
B)Temporary/ISD Interest /Solar Rebate/SolarUnitsCharge (-)				0.00/0.00/0.00								
C) Others / Energy Rebate/Subsidy /Ed Adjustment (-)				0.00/0.00/0.00/0.00								
Total Amount (SR. NO. 1 TO 12)				2543.75		Energy Arrear:				75212.54	-8990.28	86222.26
						Surcharge:				12688.46	19210.28	31898.74

ENERGY SAVED IS ENERGY PRODUCED

Note: If the Bill is not paid by due date, the supply will be disconnected without any further notice

Receipt No : 35502609041802020016 Collection Date : 03/04/2018 Amount in Rs : 99315.00  
 Amount In Words : Ninety Nine Thousand Three Hundred Fifteen  
 Payment Mode : NEFT Cheque/Draft No : SAA346244648 Cheque/Draft Date :

\*\*\*\*\* BILL ONLY \*\*\*\*\*

Used for the advice of meter reading for next month

Book No.	Sc No.	Account No.	Meter Lab No.	Meter SL No.	Meter Reading	Date
1110	M46110082113	751723523095		DC0001		

- Please mention connection no., book no., account no, name and address on the back of cheque/draft.
- Mention "crossed" and "account payee" on the cheque/draft.
- Cheque / Draft must be in favour of Executive Engineer. Out stations cheques will not be accepted.

Billing Month: 03/2020

Consumer No/Account No: M461110082114

Purvanchal Vidyut Vitran Nigam Limited

ELECTRICITY BILL CUM DISCONNECTION NOTICE



Division Name	EDD PIPARI		
Consumer Name	MAHA PRAVANDHAK	Father Name	NCL RO PLANT
Address	SONEBHADRA OLD PANCHAYAT REHTA		Phone Number

Book No / Bill Grp	SC No. / Old Scno.	Account No.	Supply Release Date	Supply Type	Load(KWH/KVA/BHP)	Bill No.	Bill Period		
Meter No.	Last (KWH/KVAH) /Final Readings	Current Reading(KWH/KVAH)	Multiplying Factor	Consumed Units(KWH/KVAH)	Power Factor	Actual Demand	Status	Solar Units(KWH/KVAH)	From To Months
1110 / 6	M461110082114 /	751723523108	04/12/2015	20	5.00 KW	20203751723523108	23/02/2020	19/03/2020	1
15486360	9139 / 9386 / 0	9956 / 10342	1.00	817 / 956	0.85	3.33	Normal	0 / 0	19/03/2020 25/03/2020
Bill Base	Average/Assessed Units	Adjustment Units	Billed Units	Billed Demand	Excess Solar Units total / Current	Inoperative Amount	Security Amount	Disconnection Date	
MU	(0/0) / (0/0)	0	817	3.33	0 /	0.00	50.00	03/04/2020	
Bill Details				Amount (Rs.Ps.)		Bill Details			
1. Energy Charges				6592.80		13. Arrears			
2. Fixed/Demand Charges				0.00 / 1687.50		Total Amount (SR. NO. 1 TO 12) 8901.32			
3. Voltage / Load Factor Rebate				0.00 / 0.00		14. Previous Arrears/ Arrear Count CCBR Adjustments (+) 54769.47 / 50			
4. Minimum Charges				0.00		15. Provisional Credit / CCBR Adjustments (-) 0.00/0.00			
5. Regulatory Surcharge				0.00		16. Previous Arrear LPSC i) Current Component : 309.72			
6. Dishonoured Cheque				0.00		17. Arrear Component : 449.52			
7. Excess Load/Debt Penalty				0.00		18. Total Dues 0.00			
8. Capacity / LPP Surcharge				0.00 / 0.00		19. Total Payable Amount 64426.00			
9. Electricity Duty				621.02		20. Rebate Given 0.00			
10. Power Loom Subsidy (No. of Looms 0.5HP : 0 / 1HP : 0)						21. Total Payable Amt. On or Before Due Dt 64426.00			
A) 0.5 HP Subsidy Units : Charges (-)						22. Installment Amount 0.00			
B) 1 HP Subsidy Units : Charges (-)						23. Installment No.			
11. Debit						24. Payable Date			
A) Assesment / CCBR Adjustments (+)				0.00/0.00					
B) Meter Charges (+)				0.00					
C) D/R Fee (+)				0.00					
D) Others (+)				0.00					
12. Credit									
A) Progressive / CCBR Adjustments (-)				0.00/0.00					
B) Temporary (ISD Interest) / Solar Rebate / Solar Units Charge (-)				0.00/0.00/0.00					
C) Others / Energy Rebate / Subsidy / Ed Adjustment (-)				0.00/0.00/0.00/0.00					
Total Amount (SR. NO. 1 TO 12)				8901.32		Energy Arrear: 32697.24 19946.14 2643.30			
						Surcharge: 12139.76 -10013.66 2126.10			

ENERGY SAVED IS ENERGY PRODUCED

Note: If the Bill is not paid by due date, the supply will be disconnected without any further notice

Receipt No :	35502614012002020013	Collection Date :	31/12/2019	Amount in Rs :	23732.00
Amount in Words :	Twenty Three Thousand Seven Hundred Thirty Two	Cheque/Draft No :	00064366835	Cheque/Draft Date :	-
Payment Mode :	NEFT				

\*\*\*\*\* BILL ONLY \*\*\*\*\*

Used for the advice of meter reading for next month

Book No.	Sc No.	Account No.	Meter Lab No.	Meter SL No.	Meter Reading	Date
1110	M461110082114	751723523108		DC0001		

- Please mention connection no., book no., account no, name and address on the back of cheque/draft.
- Mention "crossed" and "account payee" on the cheque/draft.
- Cheque / Draft must be in favour of Executive Engineer. Out stations cheques will not be accepted.

Billing Month: 03/2020

Consumer No/Account No: M461110082115



Puryanchal Vidyut Vitran Nigam Limited

ELECTRICITY BILL CUM DISCONNECTION NOTICE

Division Name		EDD PIPARI		Consumer Name		MAHA PRAVANDHAK		Father Name		NCL RO PLANT							
Address		SONEBHADRA PANCHAYAT BHAVAN REHTA		Phone Number													
Book No / Bill Grp	SC No. / Old Scno.	Account No.		Supply Release Date	Supply Type	Load(KW/KVA/BHP)	Bill No.		Bill Period								
1110 / 6	M461110082115 /	751723523116		04/12/2015	20	5.00 KW	5149200320327667		From	To	Months						
15486132	4152 / 4995 / 0	Current Reading(KWH/KVAH)	4152 / 4995	Multiplying Factor	1.00	Consumed Units(KWH/KVAH)	0 / 0	Power Factor	0.00	Actual Demand	0.00						
Meter No.	Last (KWH/KVAH) /Final Readings	Current Reading(KWH/KVAH)	Multiplying Factor	Consumed Units(KWH/KVAH)	Power Factor	Actual Demand	Status	Solar Units(KWH/KVAH)	0 / 0	Bill Date	20/03/2020						
15486132	4152 / 4995 / 0	4152 / 4995	1.00	0 / 0	0.00	0.00	Reading Not Furnished	0 / 0		20/03/2020	04/04/2020						
Bill Base	Average/Assessed Units	Adjustment Units	Billed Units	Billed Demand	Excess Solar Units total / Current	Inoperative Amount	Security Amount	Disconnection Date									
NR	(0/0) / (0/0)	0	0	0.00	0 /	0.00	50.00	11/04/2020									
Bill Details				Amount (Rs.Ps.)				Bill Details				Amount (Rs.Ps)					
1. Energy Charges				0.00				Total Amount (SR. NO. 1 TO 12)				134553.75					
2. Fixed/Demand Charges				0.00 / 2250.00				13. Arrears									
3. Voltage / Load Factor Rebate				0.00 / 0.00				i) Previous Arrears/ Arrear Count				14887.00 / 50					
4. Minimum Charges				125.00				CCBR Adjustments (+)				0.00					
5. Regulatory Surcharge								ii) Provisional Credit / CCBR Adjustments (-)				0.00/0.00					
Regulatory Surcharge 1 :				0.00				14. Previous Arrear LPSC									
Regulatory Surcharge 2 :				0.00				i) Current Component :				10.17					
6. Dishonoured Cheque				0.00				ii) Arrear Component :				154.15					
7. Excess Load/Demand Penalty				0.00				15. Other Dues				0.00					
8. Capacitor / LPF Surcharge				0.00 / 0.00				16. Total Payable Amount				149605.00					
9. Electricity Duty				168.75				17. Rebate Given				0.00					
10. Power Loom Subsidy								18. Total Payable Amt. On or Before Due Dt				149605.00					
( No.of Looms 0.5HP : 0 / 1HP : 0 )																	
A)0.5 HP Subsidy Units : 0 Charges (-)				0.00				19. Installment Amount				0.00					
B)1 HP Subsidy Units : 0 Charges (-)				0.00				ii) Installment No.									
11. Debit								iii) Payable Date									
A) Assesment / CCBR Adjustments (+)				0.00/132010.00													
B) Meter Charges (+)				0.00													
C) D/R Fee (+)				0.00													
D) Others (+)				0.00													
12. Credit																	
A) Progressive / CCBR Adjustments (-)				0.00/0.00													
B)Temporary(ISD Interest /Solar Rebate/SolarUnitsCharge (-)				0.00/0.00/0.00													
C) Others / Energy Rebate/Subsidy /Ed Adjustment (-)				0.00/0.00/0.00/0.00				Energy Arrear:				32627.29		-19070.53		13556.75	
Total Amount (SR. NO. 1 TO 12)				134553.75				Surcharge:				12099.71		-10769.47		1330.25	

ENERGY SAVED IS ENERGY PRODUCED

Note: If the Bill is not paid by due date, the supply will be disconnected without any further notice

Receipt No : 35502614012002020014 Collection Date : 31/12/2019 Amount in Rs : 23729.00  
 Amount In Words : Twenty Three Thousand Seven Hundred Twenty Nine  
 Payment Mode : NEFT Cheque/Draft No : 00064366835 Cheque/Draft Date : -

\*\*\*\*\* BILL ONLY \*\*\*\*\*

Used for the advice of meter reading for next month

Book No.	Sc No.	Account No.	Meter Lab No.	Meter SL No.	Meter Reading	Date
1110	M461110092115	751723523116		DC0001		

- Please mention connection no., book no., account no., name and address on the back of cheque/draft.
- Mention "crossed" and "account payee" on the cheque/draft.
- Cheque / Draft must be in favour of Executive Engineer. Out stations cheques will not be accepted.

Billing Month: 03/2020

Consumer No/Account No: M46110082116

Purvanchal Vidyut Vitran Nigam Limited

ELECTRICITY BILL CUM DISCONNECTION NOTICE



Division Name: EDD PIPARI  
 Consumer Name: MAHA PRAVANDHAK  
 Address: SONEBHADRA YADAV BASTI BASI  
 Father Name: NCL RO PLANT  
 Phone Number:

Book No / Bill Grp	SC No. / Old Scto.	Account No.	Supply Release Date	Supply Type	Load(KW/KVA/BHP)	Bill No.	Bill Period			
Meter No.	Last (KWH/KVAH) /Final Readings	Current Reading(KWH/KVAH)	Multiplying Factor	Consumed Units(KWH/KVAH)	Power Factor	Actual Demand	Status	Solar Units(KWH/KVAH)	Bill Date	Due Date
1110 / 6	M461110082116 /	751723523132	08/12/2015	20	5.00 KW	5149200320837977	31/03/2018 20/03/2020	25		
15486625	8216 / 0 / 0	12653 / 0	1.00	4437 / 0	0.00	0.00	Normal	0 / 0	20/03/2020	04/04/2020
Bill Base	Average/Assessed Units	Adjustment Units	Billed Units	Billed Demand	Excess Solar Units total / Current	Inoperative Amount	Security Amount	Disconnection Date		
MU	(0/0) / (0/0)	0	4437	0.00	0 /	0.00	0.00	11/04/2020		

Bill Details		Amount (Rs.Ps.)	Bill Details		Amount (Rs.Ps.)
1. Energy Charges		31613.63	Total Amount (SR. NO. 1 TO 12)		362211.29
2. Fixed/Demand Charges		0.00 / 54375.00	13. Arrears		
3. Voltage / Load Factor Rebate		0.00 / 0.00	i) Previous Arrears/ Arrear Count		294990.00 / 50
4. Minimum Charges		0.00	CCBR Adjustments (+)		0.00
5. Regulatory Surcharge		0.00	ii) Provisional Credit / CCBR Adjustments (-)		0.00/0.00
Regulatory Surcharge 1 :		0.00	14. Previous Arrear LPSC		6771.64
Regulatory Surcharge 2 :		2722.37	i) Current Component :		113000.45
6. Dishonoured Cheque		0.00	ii) Arrear Component :		
7. Excess Load/Demand Penalty		0.00	15. Other Dues		0.00
8. Capacitor / LPF Surcharge		0.00 / 0.00	16. Total Payable Amount		776973.00
9. Electricity Duty		6653.32	17. Rebate Given		0.00
10. Power Loom Subsidy			18. Total Payable Amt. On or Before Due Dt		776973.00
( No. of Looms 0.5HP : 0 / 1HP : 0 )					
A) 0.5 HP Subsidy Units : 0 Charges (-)		0.00	19. Installment Amount		0.00
B) 1 HP Subsidy Units : 0 Charges (-)		0.00	i) Installment No.		
11. Debit			ii) Payable Date		
A) Assesment / CCBR Adjustments (+)		0.00/280644.00			
B) Meter Charges (+)		0.00			
C) D/R Fee (+)		0.00			
D) Others (+)		0.00			
12. Credit					
A) Progressive / CCBR Adjustments (-)		13793.65/0.00			
B) Temporary/ISD Interest /Solar Rebate/SolarUnitsCharge (-)		3.38/0.00/0.00	Previous Year	Current Year	
C) Others / Energy Rebate/Subsidy /Ed Adjustment (-)		0.00/0.00/0.00/0.00	Energy Arrear:	249175.03	-42.56
Total Amount (SR. NO. 1 TO 12)		362211.29	Surcharge:	45864.97	-7.44
					249132.47
					45857.53

ENERGY SAVED IS ENERGY PRODUCED

Note: If the Bill is not paid by due date, the supply will be disconnected without any further notice

Receipt No : \_\_\_\_\_ Collection Date : \_\_\_\_\_ Amount in Rs : \_\_\_\_\_  
 Payment in Words : \_\_\_\_\_  
 Payment Mode : \_\_\_\_\_ Cheque/Draft No : \_\_\_\_\_ Cheque/Draft Date : \_\_\_\_\_

\*\*\*\*\* BILL ONLY \*\*\*\*\*

Used for the advice of meter reading for next month

Book No.	Sc No.	Account No.	Meter Lab No.	Meter SL No.	Meter Reading	Date
1110	M461110082116	751723523132		DC0001		

- Please mention connection no., book no., account no, name and address on the back of cheque/draft.
- Mention "crossed" and "account payee" on the cheque/draft.
- Cheque / Draft must be in favour of Executive Engineer. Out stations cheques will not be accepted.

Billing Month : 03/2020

Consumer No/Account No : M461110082117

Purvanchal Vidyut Vitran Nigam Limited

ELECTRICITY BILL CUM DISCONNECTION NOTICE



Division Name		EDD PIPARI		Consumer Name		MAHA PRAVANDHAK		Father Name		NCL RO PLANT	
Address		SONEBHADRA PARK REHTA REHTA		Phone Number							
Book No / Bill Grp	SC No. / Old Scto.	Account No.	Supply Release Date	Supply Type	Load(KW/KVA/BHP)	Bill No.	Bill Period				
							From	To	Months		
1110 / 6	M461110082117 /	751723523140	08/12/2015	20	5.00 KW	20203751723523140	23/02/2020	19/03/2020	1		
Meter No.	Last (KWH/KVAH) /Final Readings	Current Reading(KWH/KVAH)	Multiplying Factor	Consumed Units(KWH/KVAH)	Power Factor	Actual Demand	Status	Solar Units(KWH/KVAH)	Bill Date	Due Date	
15486709	7559 / 7786 / 0	8293 / 8602	1.00	734 / 816	0.90	2.66	Normal	0 / 0	19/03/2020	26/03/2020	
Bill Base	Average/Assessed Units	Adjustment Units	Billed Units	Billed Demand	Excess Solar Units total / Current	Inoperative Amount	Security Amount	Disconnection Date			
MU	(0/0) / (0/0)	0	734	2.66	0 /	0.00	50.00	03/04/2020			
Bill Details				Amount (Rs.Ps.)		Bill Details		Amount (Rs.Ps.)			
1. Energy Charges				5895.60		Total Amount (SR. NO. 1 TO 12)		8151.83			
2. Fixed/Demand Charges				0.00 / 1687.50		13. Arrears		42405.00 / 50			
3. Voltage / Load Factor Rebate				0.00 / 0.00		i) Previous Arrears/ Arrear Count		0.00			
4. Minimum Charges				0.00		ii) Provisional Credit / CCBR Adjustments (-)		0.00/0.00			
5. Regulatory Surcharge				0.00		14. Previous Arrear LPSC		163.45			
Regulatory Surcharge 1 :				0.00		i) Current Component :		445.37			
Regulatory Surcharge 2 :				0.00		ii) Arrear Component :		0.00			
6. Dishonoured Cheque				0.00		15. Other Dues		51166.00			
7. Excess Load/Demand Penalty				0.00		16. Total Payable Amount		0.00			
8. Capacitor / LPF Surcharge				0.00 / 0.00		17. Rebate Given		51166.00			
9. Electricity Duty				568.73		18. Total Payable Amt. On or Before Due Dt		0.00			
10. Power Loom Subsidy ( No. of Looms 0.5HP : 0 / 1HP : 0 )						19. Installment Amount		0.00			
A)0.5 HP Subsidy Units : Charges (-)						ii) Installment No.					
B)1 HP Subsidy Units : Charges (-)						iii) Payable Date					
11. Debit											
A) Assesment / CCBR Adjustments (+)				0.00/0.00							
B) Meter Charges (+)				0.00							
C) D/R Fee (+)				0.00							
D) Others (+)				0.00							
12. Credit											
A) Progressive / CCBR Adjustments (-)				0.00/0.00							
B) Temporary (ISD Interest )/Solar Rebate/SolarUnitsCharge (-)				0.00/0.00/0.00							
C) Others / Energy Rebate/Subsidy /Ed Adjustment (-)				0.00/0.00/0.00/0.00							
Total Amount (SR. NO. 1 TO 12)				8151.83		Energy Arrear:		32662.58			
						Surcharge:		12134.42			
								7680.11			
								-10072.12			
								2062.31			

ENERGY SAVED IS ENERGY PRODUCED

Note: If the Bill is not paid by due date, the supply will be disconnected without any further notice

Receipt No :	35502614012002020015	Collection Date :	31/12/2019	Amount in Rs :	23731.00
Amount in Words :	Twenty Three Thousand Seven Hundred Thirty One				
Payment Mode :	NEFT	Cheque/Draft No :	00064366835	Cheque/Draft Date :	

\*\*\*\*\* BILL ONLY \*\*\*\*\*

Used for the advice of meter reading for next month

Book No.	Sc No.	Account No.	Meter Lab No.	Meter SL No.	Meter Reading	Date
1110	M461110082117	751723523140		DC0001		

- Please mention connection no., book no., account no, name and address on the back of cheque/draft.
- Mention "crossed" and "account payee" on the cheque/draft.
- Cheque / Draft must be in favour of Executive Engineer. Out stations cheques will not be accepted.

Billing Month: 03/2020

Consumer No/Account No: M461110082118

Purvanchal Vidyut Vitran Nigam Limited

ELECTRICITY BILL CUM DISCONNECTION NOTICE



Division Name		EDD PIPARI		Consumer Name		MAHA PRAVANDHAK		Father Name		NCL RO PLANT		
Address		SONEBHADRA PANCHAYAT BHAVAN REHTA		Phone Number								
Book No / Bill Grp	SC No. / Old Scno.	Account No.	Supply Release Date	Supply Type	Load(KWH/KVA/BHP)	Bill No.	Bill Period					
1110 / 5	M461110082118 /	751723523152	05/12/2015	20	5.00 KW	20203751723523152	From	To	Months			
Meter No.	Last (KWH/KVAH) /Final Readings	Current Reading(KWH/KVAH)	Multiplying Factor	Consumed Units(KWH/KVAH)	Power Factor	Actual Demand	Status	Solar Units(KWH/KVAH)	Bill Date	Due Date		
15486994	5269 / 9386 / 0	10025 / 10233	1.00	756 / 845	0.89	3.26	Normal	0 / 0	19/03/2020	26/03/2020		
Bill Base	Average/Assessed Units	Adjustment Units	Billed Units	Billed Demand	Excess Solar Units total / Current	Inoperative Amount	Security Amount	Disconnection Date				
MU	(0/0) / (0/0)	0	756	3.26	0 /	0.00	50.00	03/04/2020				
Bill Details				Amount (Rs.Ps.)		Bill Details				Amount (Rs.Ps.)		
1. Energy Charges				6080.40		Total Amount (SR. NO. 1 TO 12)				8350.49		
2. Fixed/Demand Charges				0.00 / 1687.50		13. Arrears						
3. Voltage / Load Factor Rebate				0.00 / 0.00		i) Previous Arrears/ Arrear Count CCBR Adjustments (+)				51332.00 / 50.00		
4. Minimum Charges				0.00		ii) Provisional Credit / CCBR Adjustments (-)				0.00/0.00		
5. Regulatory Surcharge				0.00		14. Previous Arrear LPSC						
Regulatory Surcharge 1 :				0.00		i) Current Component :				234.55		
Regulatory Surcharge 2 :				0.00		ii) Arrear Component :				489.89		
6. Dishonoured Cheque				0.00		15. Other Dues				0.00		
7. Excess Load/Demand Penalty				0.00		16. Total Payable Amount				60407.00		
8. Capacitor / LPF Surcharge				0.00 / 0.00		17. Rebate Given				0.00		
9. Electricity Duty				582.59		18. Total Payable Amt. On or Before Due Dt				60407.00		
10. Power Loom Subsidy ( No.of Looms 0.5HP : 0 / 1HP : 0 )						19. Installment Amount				0.00		
A)0.5 HP Subsidy Units : Charges (-)						ii) Installment No.						
B)1 HP Subsidy Units : Charges (-)						iii) Payable Date						
11. Debit												
A) Assessment / CCBR Adjustments (+)				0.00/0.00								
B) Meter Charges (+)				0.00								
C) D/R Fee (+)				0.00								
D) Others (+)				0.00								
12. Credit												
A) Progressive / CCBR Adjustments (-)				0.00/0.00								
B)Temporary(ISD Interest )/Solar Rebate/SolarUnitsCharge (-)				0.00/0.00/0.00		Previous Year		Current Year				
C) Others / Energy Rebate/Subsidy /Ed Adjustment (-)				0.00/0.00/0.00/0.00		Energy Arrear:		32616.56		16311.33		
Total Amount (SR. NO. 1 TO 12)				8350.49		Surcharge:		12063.44		-9659.32		
										2404.12		

ENERGY SAVED IS ENERGY PRODUCED

Note: If the Bill is not paid by due date, the supply will be disconnected without any further notice

Receipt No :	35502614012002020016	Collection Date :	31/12/2019	Amount in Rs :	23729.00
Amount in Words :	Twenty Three Thousand Seven Hundred Twenty Nine				
Payment Mode :	NEFT	Cheque/Draft No :	00064365835	Cheque/Draft Date :	

\*\*\*\*\* BILL ONLY \*\*\*\*\*

Used for the advice of meter reading for next month						
Book No.	Sc No.	Account No.	Meter Lab No.	Meter SL No.	Meter Reading	Date
1110	M461110082118	751723523152		DC0001		

- Please mention connection no., book no., account no, name and address on the back of cheque/draft.
- Mention "crossed" and "account payee" on the cheque/draft.
- Cheque / Draft must be in favour of Executive Engineer. Out stations cheques will not be accepted.

Billing Month: 03/2020

Consumer No/Account No: M461110082119



Purvanchal Vidyut Vitran Nigam Limited

ELECTRICITY BILL CUM DISCONNECTION NOTICE

Division Name	EDD PIPARI	Father Name	NCL RO PLANT
Consumer Name	MAHA PRAVANDHAK SONEBHADRA	Phone Number	
Address	ARTI DEVI HOUSE BASI		

Book No / Bill Grp	SC No. / Old Sero.	Account No.	Supply Release Date	Supply Type	Load(KW/KVA/BHP)	Bill No.	Bill Period				
							From	To	Months		
1110 / 6	M461110082119 /	751723523168	06/12/2015	20	5.00 KW	5149200320338771	31/03/2018	20/03/2020	25		
Meter No.	Last (KWH/KVAH) /Final Readings	Current Reading(KWH/KVAH)	Multiplying Factor	Consumed Units(KWH/KVAH)	Power Factor	Actual Demand	Status	Solar Units(KWH/KVAH)	Bill Date	Due Date	
15480031	9115 / 0 / 0	13265 / 0	1.00	4150 / 0	0.00	0.00	Normal	0 / 0	20/03/2020	04/04/2020	
Bill Base	Average/Assessed Units	Adjustment Units	Billed Units	Billed Demand	Excess Solar Units total / Current	Inoperative Amount	Security Amount	Disconnection Date			
MU	(0/0) / (0/0)	0	4150	0.00	0 /	0.00	0.00	11/04/2020			
Bill Details				Amount (Rs.Ps.)		Bill Details				Amount (Rs.Ps.)	
1. Energy Charges				29568.75		13. Arrears				79299.72	
2. Fixed/Demand Charges				0.00 / 54375.00		i) Previous Arrears/ Arrear Count				294057.00 / 50	
3. Voltage / Load Factor Rebate				0.00 / 0.00		CCBR Adjustments (+)				0.00	
4. Minimum Charges				0.00		ii) Provisional Credit / CCBR Adjustments (-)				0.00/0.00	
5. Regulatory Surcharge				0.00		14. Previous Arrear LPSC				6771.57	
Regulatory Surcharge 1 :				2657.88		i) Current Component :				113000.42	
Regulatory Surcharge 2 :				0.00		ii) Arrear Component :				0.00	
6. Dishonoured Cheque				0.00		15. Other Dues				0.00	
7. Excess Load/Demand Penalty				0.00		16. Total Payable Amount				493129.00	
8. Capacitor / LPF Surcharge				0.00 / 0.00		17. Rebate Given				0.00	
9. Electricity Duty				6495.12		18. Total Payable Amt. On or Before Due Dt				493129.00	
10. Power Loom Subsidy ( No.of Looms 0.5HP : 0 / 1HP : 0 )				0.00		19. Installment Amount				0.00	
A)0.5 HP Subsidy Units : 0 Charges (-)				0.00		i) Installment No.					
B)1 HP Subsidy Units : 0 Charges (-)				0.00		ii) Payable Date					
11. Debit											
A) Assesment / CCBR Adjustments (+)				0.00/0.00							
B) Meter Charges (+)				0.00							
C) D/R Fee (+)				0.00							
D) Others (+)				0.00							
12. Credit											
A) Progressive / CCBR Adjustments (-)				13793.65/0.00							
B) Temporary/ISD Interest /Solar Rebate/SolarUnitsCharge (-)				3.38/0.00/0.00							
C) Others / Energy Rebate/Subsidy /Ed Adjustment (-)				0.00/0.00/0.00/0.00							
Total Amount (SR. NO. 1 TO 12)				79299.72		Energy Arrear:				249174.97	
						Surcharge:				-42.69	
										-7.31	
										44924.72	

ENERGY SAVED IS ENERGY PRODUCED

Note: If the Bill is not paid by due date, the supply will be disconnected without any further notice

Receipt No :	Collection Date :	Amount in Rs :
Amount In Words :	Cheque/Draft No :	Cheque/Draft Date :
Payment Mode :		

\*\*\*\*\* BILL ONLY \*\*\*\*\*

Used for the advice of meter reading for next month

Book No.	Sc No.	Account No.	Meter Lab No.	Meter SL No.	Meter Reading	Date
1110	M461110082119	751723523168		DC0001		

- Please mention connection no., book no., account no, name and address on the back of cheque/draft.
- Mention "crossed" and "account payee" on the cheque/draft.
- Cheque / Draft must be in favour of Executive Engineer. Out stations cheques will not be accepted.

Billing Month : 03/2020

Consumer No/Account No : M461110082120



Purvanchal Vidyut Vitran Nigam Limited

ELECTRICITY BILL CUM DISCONNECTION NOTICE

Division Name		EDD PIPARI		Consumer Name		MAHA PRAVANOHAK		Father Name		NCL RO PLANT	
Address		SONEBHADRA SUKHLAL HOUSE KOHARAIL		Phone Number							
Book No / Bill Grp	SC No. / Old Scno.	Account No.	Supply Release Date	Supply Type	Load(KW/KVA/BHP)	Bill No.	Bill Period		From	To	Months
1110 / 6	M461110082120 /	751723523176	25/06/2015	20	5.00 KW	20203751723523176	23/02/2020	19/03/2020			1
Meter No.	Last (KWH/KVAH) /Final Readings	Current Reading(KWH/KVAH)	Multiplying Factor	Consumed Units(KWH/KVAH)	Power Factor	Actual Demand	Status	Solar Units(KWH/KVAH)	Bill Date	Due Date	
15485096	14195 / 14869 / 0	15100 / 15777	1.00	905 / 908	1.00	3.36	Normal	0 / 0	19/03/2020	26/03/2020	
Bill Base	Average/Assessed Units	Adjustment Units	Billed Units	Billed Demand	Excess Solar Units total / Current	Inoperative Amount	Security Amount	Disconnection Date			
MU	(0/0) / (0/0)	0	905	3.36	0 /	0.00	50.00	03/04/2020			
Bill Details				Amount (Rs.Ps.)		Bill Details				Amount (Rs.Ps.)	
1. Energy Charges				7332.00		Total Amount (SR. NO. 1 TO 12)				9695.96	
2. Fixed/Demand Charges				0.00 / 1687.50		13. Arrears					
3. Voltage / Load Factor Rebate				0.00 / 0.00		i) Previous Arrears/ Arrear Count				58271.00 / 50	
4. Minimum Charges				0.00		CCBR Adjustments (+)				0.00	
5. Regulatory Surcharge				0.00		ii) Provisional Credit / CCBR Adjustments (-)				0.00/0.00	
Regulatory Surcharge 1 :				0.00		14. Previous Arrear LPSC				240.65	
Regulatory Surcharge 2 :				0.00		i) Current Component :				592.03	
6. Dishonoured Cheque				0.00		ii) Arrear Component :				0.00	
7. Excess Load/Demand Penalty				0.00		15. Other Dues				0.00	
8. Capacitor / LPF Surcharge				0.00 / 0.00		16. Total Payable Amount				68800.00	
9. Electricity Duty				676.46		17. Rebate Given				0.00	
10. Power Loom Subsidy						18. Total Payable Amt. On or Before Due Dt				68800.00	
( No.of Looms 0.5HP : 0 / 1HP : 0 )											
A)0.5 HP Subsidy Units : Charges (-)						19. Installment Amount				0.00	
B)1 HP Subsidy Units : Charges (-)						ii) Installment No.					
11. Debit						iii) Payable Date					
A) Assesment / CCBR Adjustments (+)				0.00/0.00							
B) Meter Charges (+)				0.00							
C) D/R Fee (+)				0.00							
D) Others (+)				0.00							
12. Credit											
A) Progressive / CCBR Adjustments (-)				0.00/0.00							
B)Temporary(ISD Interest )/Solar Rebate/SolarUnitsCharge (-)				0.00/0.00/0.00							
C) Others / Energy Rebate/Subsidy /Ed Adjustment (-)				0.00/0.00/0.00/0.00							
Total Amount (SR. NO. 1 TO 12)				9695.96		Energy Arrear:		46165.76		55576.79	
						Surcharge:		14513.24		2694.21	
								Previous Year		Current Year	
								9411.03		-11819.03	

ENERGY SAVED IS ENERGY PRODUCED

Note: If the Bill is not paid by due date, the supply will be disconnected without any further notice

Receipt No :	35502614012002020017	Collection Date :	31/12/2019	Amount in Rs :	24111.00
Amount in Words :	Twenty Four Thousand One Hundred Eleven				
Payment Mode :	NEFT	Cheque/Draft No :	00064366835	Cheque/Draft Date :	

\*\*\*\*\* BILL ONLY \*\*\*\*\*

Used for the advice of meter reading for next month

Book No.	Sc No.	Account No.	Meter Lab No.	Meter SL No.	Meter Reading	Date
1110	M461110082120	751723523176		DC0001		

- Please mention connection no., book no., account no, name and address on the back of cheque/draft.
- Mention "crossed" and "account payee" on the cheque/draft.
- Cheque / Draft must be in favour of Executive Engineer. Out stations cheques will not be accepted.



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सीएमपीडीआई  
*cmpdi*  
A Mini Ratna Company

पूर्ण प्रतिबंधित  
सिर्फ कंपनी कार्य हेतु  
प्रतिबंधित

इस प्रतिवेदन में समाहित सूचनाओं को प्रत्यक्ष या परोक्ष रूप से प्रेस या अन्य किसी व्यक्ति जो कंपनी / सी.आई.एल. / सरकारी नहीं है, को किसी भी हालत में नहीं दिया जाए।

RO WATER MONITORING REPORT  
OF  
KAKRI OCP  
(FOR THE Q. E. DECEMBER, 2022)

**NORTHERN COALFIELDS LIMITED**

**JANUARY, 2023**

**REGIONAL INSTITUTE-6**  
**P.O.-JAYANT, SINGRAULI (M.P.)**

# RO WATER QUALITY REPORT

(FOR THE Q.E. DECEMBER, 2022)

## CONTENTS

SL. NO.	PARTICULARS	PAGE NO.
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**WATER QUALITY DATA**  
**(R.O. Water)**

Annexure R-5

Name of the Company : Northern Coalfield Limited

Year : 2022-23

Name of the Project : Kakri OCP

Q.E. : Dec'2022.

Name of the Stations &amp; Code : REHETA VILLAGE, BAHRAPAN KRO-1

Sl. No.	Parameters	Sampling station & sampling date/time			Tolerance Limit (As per IS-10500/2012 for Drinking water Standard)	
		Inlet R.O. Water	Treated R.O. Water	Rejected R.O. Water	Requirement (Acceptable Limit)	Permissible Limit in the absence of Alternate Source
		12.11.2022	12.11.2022	12.11.2022		
		09:00 AM	09:00 AM	09:00 AM		
1	Colour Hazen Unit.	2	1	4	5	15
2	Odour	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
3	Turbidity, NTU	1	0	1	1	5
4	pH Value	7.34	6.82	7.61	6.5 – 8.5	No relaxation
5	Total Hardness	297	114	314	200	600
6	Iron	BDL (<0.10)	BDL (<0.10)	BDL (<0.10)	0.3	No relaxation
7	Chlorides	67	14	74	250	1000
8	Residual Free Cl <sub>2</sub>	BDL (<0.02)	BDL (<0.02)	BDL (<0.02)	0.2	1
9	Dissolved Solids	523	138	598	500	2000
10	Calcium	70	25	80	75	200
11	Sulphate	142	27	166	200	400
12	Nitrate	6.1	4.3	7.6	45	No relaxation
13	Fluoride	0.52	0.43	0.58	1	1.5
14	Phenolics	BDL (<0.001)	BDL (<0.001)	BDL (<0.001)	0.001	0.002
15	Alkalinity	196	84	212	200	600
16	Total Chromium	BDL (<0.02)	BDL (<0.02)	BDL (<0.02)	0.05	No relaxation
17	Boron	BDL (<0.20)	BDL (<0.20)	BDL (<0.20)	0.5	1
18	Copper	BDL (<0.03)	BDL (<0.03)	BDL (<0.03)	0.05	1.5
19	Manganese	BDL (<0.02)	BDL (<0.02)	BDL (<0.02)	0.1	0.3
20	Arsenic	BDL (<0.002)	BDL (<0.002)	BDL (<0.002)	0.01	0.05
21	Selenium	BDL (<0.002)	BDL (<0.002)	BDL (<0.002)	0.01	No relaxation
22	Lead	BDL (<0.005)	BDL (<0.005)	BDL (<0.005)	0.01	No relaxation
23	Zinc	0.075	0.032	0.096	5	15
24	Nickel	BDL (<0.02)	BDL (<0.02)	BDL (<0.02)	0.02	No relaxation
25	Mercury	BDL (<0.001)	BDL (<0.001)	BDL (<0.001)	0.001	No relaxation

All values are expressed in mg/L unless specified

**WATER QUALITY DATA**  
**(R.O. Water)**

Name of the Company : **Northern Coalfield Limited**

Year : **2022-23**

Name of the Project : **Kakri OCP**

Q.E. : **Dec'2022.**

Name of the Stations & Code : **REHETA VILLAGE, SAMUDAIK BHAWAN KRO-2**

Sl. No.	Parameters	Sampling station & sampling date/time			Tolerance Limit (As per IS-10500/2012 for Drinking water Standard)	
		Inlet R.O. Water	Treated R.O. Water	Rejected R.O. Water	Requirement (Acceptable Limit)	Permissible Limit in the absence of Alternate Source
		14.11.2022	14.11.2022	14.11.2022		
		09:30 AM	09:30 AM	09:30 AM		
1	Colour Hazen Unit.	0	0	0	5	15
2	Odour	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
3	Turbidity, NTU	0	0	1	1	5
4	pH Value	7.37	7.28	7.44	6.5 – 8.5	No relaxation
5	Total Hardness	293	206	301	200	600
6	Iron	BDL (<0.10)	BDL (<0.10)	BDL (<0.10)	0.3	No relaxation
7	Chlorides	30	25	32	250	1000
8	Residual Free Cl <sub>2</sub>	BDL (<0.02)	BDL (<0.02)	BDL (<0.02)	0.2	1
9	Dissolved Solids	432	361	453	500	2000
10	Calcium	63	50	65	75	200
11	Sulphate	136	111	140	200	400
12	Nitrate	2.9	2.3	3.2	45	No relaxation
13	Fluoride	0.22	0.2	0.25	1	1.5
14	Phenolics	BDL (<0.001)	BDL (<0.001)	BDL (<0.001)	0.001	0.002
15	Alkalinity	156	140	168	200	600
16	Total Chromium	BDL (<0.02)	BDL (<0.02)	BDL (<0.02)	0.05	No relaxation
17	Boron	BDL (<0.20)	BDL (<0.20)	BDL (<0.20)	0.5	1
18	Copper	BDL (<0.03)	BDL (<0.03)	BDL (<0.03)	0.05	1.5
19	Manganese	BDL (<0.02)	BDL (<0.02)	BDL (<0.02)	0.1	0.3
20	Arsenic	BDL (<0.002)	BDL (<0.002)	BDL (<0.002)	0.01	0.05
21	Selenium	BDL (<0.002)	BDL (<0.002)	BDL (<0.002)	0.01	No relaxation
22	Lead	BDL (<0.005)	BDL (<0.005)	BDL (<0.005)	0.01	No relaxation
23	Zinc	0.057	0.028	0.069	5	15
24	Nickel	BDL (<0.02)	BDL (<0.02)	BDL (<0.02)	0.02	No relaxation
25	Mercury	BDL (<0.001)	BDL (<0.001)	BDL (<0.001)	0.001	No relaxation

*All values are expressed in mg/L unless specified*

**WATER QUALITY DATA**  
**(R.O. Water)**

Name of the Company : Northern Coalfield Limited

Year : 2022-23

Name of the Project : Kakri OCP

Q.E. : Dec'2022.

Name of the Stations & Code : REHETA VILLAGE, New Panchayat Bhawan KRO3

Sl. No.	Parameters	Sampling station & sampling date/time			Tolerance Limit (As per IS-10500/2012 for Drinking water Standard)	
		Inlet R.O. Water	Treated R.O. Water	Rejected R.O. Water	Requirement (Acceptable Limit)	Permissible Limit in the absence of Alternate Source
		12.11.2022	12.11.2022	12.11.2022		
		10:30 AM	10:30 AM	10:30 AM		
1	Colour Hazen Unit.	1	0	1	5	15
2	Odour	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
3	Turbidity, NTU	1	0	1	1	5
4	pH Value	7.75	7.43	7.64	6.5 – 8.5	No relaxation
5	Total Hardness	317	206	396	200	600
6	Iron	BDL (<0.10)	BDL (<0.10)	BDL (<0.10)	0.3	No relaxation
7	Chlorides	43	19	53	250	1000
8	Residual Free Cl <sub>2</sub>	BDL (<0.02)	BDL (<0.02)	BDL (<0.02)	0.2	1
9	Dissolved Solids	414	235	508	500	2000
10	Calcium	78	56	87	75	200
11	Sulphate	85	31	89	200	400
12	Nitrate	5.2	2.1	6.8	45	No relaxation
13	Fluoride	0.25	0.11	0.32	1	1.5
14	Phenolics	BDL (<0.001)	BDL (<0.001)	BDL (<0.001)	0.001	0.002
15	Alkalinity	160	128	188	200	600
16	Total Chromium	BDL (<0.02)	BDL (<0.02)	BDL (<0.02)	0.05	No relaxation
17	Boron	BDL (<0.20)	BDL (<0.20)	BDL (<0.20)	0.5	1
18	Copper	0.036	BDL (<0.03)	0.047	0.05	1.5
19	Manganese	BDL (<0.02)	BDL (<0.02)	BDL (<0.02)	0.1	0.3
20	Arsenic	BDL (<0.002)	BDL (<0.002)	BDL (<0.002)	0.01	0.05
21	Selenium	BDL (<0.002)	BDL (<0.002)	BDL (<0.002)	0.01	No relaxation
22	Lead	BDL (<0.005)	BDL (<0.005)	BDL (<0.005)	0.01	No relaxation
23	Zinc	0.063	0.021	0.074	5	15
24	Nickel	BDL (<0.02)	BDL (<0.02)	BDL (<0.02)	0.02	No relaxation
25	Mercury	BDL (<0.001)	BDL (<0.001)	BDL (<0.001)	0.001	No relaxation

*All values are expressed in mg/L unless specified*

**WATER QUALITY DATA**  
**(R.O. Water)**

Name of the Company : **Northern Coalfield Limited**      Year : **2022-23**

Name of the Project : **Kakri OCP**      Q.E. : **Dec'2022.**

Name of the Stations & Code : **REHETA VILLAGE, Yadav Tola KRO-4**

Sl. No.	Parameters	Sampling station & sampling date/time			Tolerance Limit (As per IS-10500/2012 for Drinking water Standard)	
		Inlet R.O. Water	Treated R.O. Water	Rejected R.O. Water	Requirement (Acceptable Limit)	Permissible Limit in the absence of Alternate Source
		12.11.2022	12.11.2022	12.11.2022		
		10:30 AM	10:30 AM	10:30 AM		
1	Colour Hazen Unit.	1	0	2	5	15
2	Odour	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
3	Turbidity, NTU	1	0	1	1	5
4	pH Value	7.25	7.02	7.43	6.5 – 8.5	No relaxation
5	Total Hardness	483	360	507	200	600
6	Iron	BDL (<0.10)	BDL (<0.10)	BDL (<0.10)	0.3	No relaxation
7	Chlorides	106	66	141	250	1000
8	Residual Free Cl <sub>2</sub>	BDL (<0.02)	BDL (<0.02)	BDL (<0.02)	0.2	1
9	Dissolved Solids	624	428	759	500	2000
10	Calcium	110	74	127	75	200
11	Sulphate	131	91	168	200	400
12	Nitrate	7.9	4.2	9.1	45	No relaxation
13	Fluoride	0.47	0.42	0.52	1	1.5
14	Phenolics	BDL (<0.001)	BDL (<0.001)	BDL (<0.001)	0.001	0.002
15	Alkalinity	184	152	208	200	600
16	Total Chromium	BDL (<0.02)	BDL (<0.02)	BDL (<0.02)	0.05	No relaxation
17	Boron	BDL (<0.20)	BDL (<0.20)	BDL (<0.20)	0.5	1
18	Copper	0.036	BDL (<0.03)	0.058	0.05	1.5
19	Manganese	BDL (<0.02)	BDL (<0.02)	BDL (<0.02)	0.1	0.3
20	Arsenic	BDL (<0.002)	BDL (<0.002)	BDL (<0.002)	0.01	0.05
21	Selenium	BDL (<0.002)	BDL (<0.002)	BDL (<0.002)	0.01	No relaxation
22	Lead	BDL (<0.005)	BDL (<0.005)	BDL (<0.005)	0.01	No relaxation
23	Zinc	0.061	0.028	0.072	5	15
24	Nickel	BDL (<0.02)	BDL (<0.02)	BDL (<0.02)	0.02	No relaxation
25	Mercury	BDL (<0.001)	BDL (<0.001)	BDL (<0.001)	0.001	No relaxation

*All values are expressed in mg/L unless specified*

**WATER QUALITY DATA**  
**(R.O. Water)**

Name of the Company : **Northern Coalfield Limited**      Year : **2022-23**

Name of the Project : **Kakri OCP**      Q.E. : **Dec'2022.**

Name of the Stations & Code : **REHETA Gaon, Near Public Park KRO-5**

Sl. No.	Parameters	Sampling station & sampling date/time			Tolerance Limit (As per IS-10500/2012 for Drinking water Standard)	
		Inlet R.O. Water	Treated R.O. Water	Rejected R.O. Water	Requirement (Acceptable Limit)	Permissible Limit in the absence of Alternate Source
		12.11.2022	12.11.2022	12.11.2022		
		10:30 AM	10:30 AM	10:30 AM		
1	Colour Hazen Unit.	2	1	3	5	15
2	Odour	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
3	Turbidity, NTU	3	1	5	1	5
4	pH Value	7.54	7.31	7.82	6.5 – 8.5	No relaxation
5	Total Hardness	384	123	512	200	600
6	Iron	BDL (<0.10)	BDL (<0.10)	BDL (<0.10)	0.3	No relaxation
7	Chlorides	44	12	59	250	1000
8	Residual Free Cl <sub>2</sub>	BDL (<0.02)	BDL (<0.02)	BDL (<0.02)	0.2	1
9	Dissolved Solids	494	171	635	500	2000
10	Calcium	95	30	133	75	200
11	Sulphate	118	19	188	200	400
12	Nitrate	4.3	1.9	5.6	45	No relaxation
13	Fluoride	0.37	0.31	0.39	1	1.5
14	Phenolics	BDL (<0.001)	BDL (<0.001)	BDL (<0.001)	0.001	0.002
15	Alkalinity	196	92	255	200	600
16	Total Chromium	BDL (<0.02)	BDL (<0.02)	BDL (<0.02)	0.05	No relaxation
17	Boron	BDL (<0.20)	BDL (<0.20)	BDL (<0.20)	0.5	1
18	Copper	0.06	BDL (<0.03)	0.071	0.05	1.5
19	Manganese	BDL (<0.02)	BDL (<0.02)	BDL (<0.02)	0.1	0.3
20	Arsenic	BDL (<0.002)	BDL (<0.002)	BDL (<0.002)	0.01	0.05
21	Selenium	BDL (<0.002)	BDL (<0.002)	BDL (<0.002)	0.01	No relaxation
22	Lead	BDL (<0.005)	BDL (<0.005)	BDL (<0.005)	0.01	No relaxation
23	Zinc	0.079	0.036	0.087	5	15
24	Nickel	BDL (<0.02)	BDL (<0.02)	BDL (<0.02)	0.02	No relaxation
25	Mercury	BDL (<0.001)	BDL (<0.001)	BDL (<0.001)	0.001	No relaxation

*All values are expressed in mg/L unless specified*

**WATER QUALITY DATA**  
**(R.O. Water)**

Name of the Company : Northern Coalfield Limited

Year : 2022-23

Name of the Project : Kakri OCP

Q.E. : Dec'2022.

Name of the Stations & Code : Bhanu Tola, KRO-6

Sl. No.	Parameters	Sampling station & sampling date/time			Tolerance Limit (As per IS-10500/2012 for Drinking water Standard)	
		Inlet R.O. Water	Treated R.O. Water	Rejected R.O. Water	Requirement (Acceptable Limit)	Permissible Limit in the absence of Alternate Source
		12.11.2022	12.11.2022	12.11.2022		
		10:30 AM	10:30 AM	10:30 AM		
1	Colour Hazen Unit.	2	0	2	5	15
2	Odour	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
3	Turbidity, NTU	1	0	2	1	5
4	pH Value	7.46	7.04	7.69	6.5 – 8.5	No relaxation
5	Total Hardness	408	210	465	200	600
6	Iron	BDL (<0.10)	BDL (<0.10)	BDL (<0.10)	0.3	No relaxation
7	Chlorides	66	28	83	250	1000
8	Residual Free Cl <sub>2</sub>	BDL (<0.02)	BDL (<0.02)	BDL (<0.02)	0.2	1
9	Dissolved Solids	521	261	754	500	2000
10	Calcium	108	63	136	75	200
11	Sulphate	156	51	204	200	400
12	Nitrate	4.1	2.1	5.3	45	No relaxation
13	Fluoride	0.42	0.33	0.48	1	1.5
14	Phenolics	BDL (<0.001)	BDL (<0.001)	BDL (<0.001)	0.001	0.002
15	Alkalinity	188	70	296	200	600
16	Total Chromium	BDL (<0.02)	BDL (<0.02)	BDL (<0.02)	0.05	No relaxation
17	Boron	BDL (<0.20)	BDL (<0.20)	BDL (<0.20)	0.5	1
18	Copper	BDL (<0.03)	BDL (<0.03)	BDL (<0.03)	0.05	1.5
19	Manganese	0.027	BDL (<0.02)	0.031	0.1	0.3
20	Arsenic	BDL (<0.002)	BDL (<0.002)	BDL (<0.002)	0.01	0.05
21	Selenium	BDL (<0.002)	BDL (<0.002)	BDL (<0.002)	0.01	No relaxation
22	Lead	BDL (<0.005)	BDL (<0.005)	BDL (<0.005)	0.01	No relaxation
23	Zinc	0.065	0.029	0.081	5	15
24	Nickel	BDL (<0.02)	BDL (<0.02)	BDL (<0.02)	0.02	No relaxation
25	Mercury	BDL (<0.001)	BDL (<0.001)	BDL (<0.001)	0.001	No relaxation

*All values are expressed in mg/L unless specified*

**WATER QUALITY DATA**  
**(R.O. Water)**

Name of the Company : **Northern Coalfield Limited**

Year : **2022-23**

Name of the Project : **Kakri OCP**

Q.E. : **Dec'2022.**

Name of the Stations & Code : **REHETA VILLAGE, Madhyamik Vidyalaya KRO-7**

Sl. No.	Parameters	Sampling station & sampling date/time			Tolerance Limit (As per IS-10500/2012 for Drinking water Standard)	
		Inlet R.O. Water	Treated R.O. Water	Rejected R.O. Water	Requirement (Acceptable Limit)	Permissible Limit in the absence of Alternate Source
		14.11.2022	14.11.2022	14.11.2022		
		12:00 AM	12:00 AM	12:00 AM		
1	Colour Hazen Unit.	1	0	1	5	15
2	Odour	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
3	Turbidity, NTU	2	0	3	1	5
4	pH Value	7.35	7.22	7.38	6.5 – 8.5	No relaxation
5	Total Hardness	321	239	344	200	600
6	Iron	BDL (<0.10)	BDL (<0.10)	BDL (<0.10)	0.3	No relaxation
7	Chlorides	35	23	42	250	1000
8	Residual Free Cl <sub>2</sub>	BDL (<0.02)	BDL (<0.02)	BDL (<0.02)	0.2	1
9	Dissolved Solids	487	351	540	500	2000
10	Calcium	83	69	92	75	200
11	Sulphate	129	111	151	200	400
12	Nitrate	2.7	1.9	3.3	45	No relaxation
13	Fluoride	0.4	0.24	0.59	1	1.5
14	Phenolics	BDL (<0.001)	BDL (<0.001)	BDL (<0.001)	0.001	0.002
15	Alkalinity	188	156	205	200	600
16	Total Chromium	BDL (<0.02)	BDL (<0.02)	BDL (<0.02)	0.05	No relaxation
17	Boron	BDL (<0.20)	BDL (<0.20)	BDL (<0.20)	0.5	1
18	Copper	BDL (<0.03)	BDL (<0.03)	BDL (<0.03)	0.05	1.5
19	Manganese	BDL (<0.02)	BDL (<0.02)	BDL (<0.02)	0.1	0.3
20	Arsenic	BDL (<0.002)	BDL (<0.002)	BDL (<0.002)	0.01	0.05
21	Selenium	BDL (<0.002)	BDL (<0.002)	BDL (<0.002)	0.01	No relaxation
22	Lead	BDL (<0.005)	BDL (<0.005)	BDL (<0.005)	0.01	No relaxation
23	Zinc	0.062	0.026	0.083	5	15
24	Nickel	BDL (<0.02)	BDL (<0.02)	BDL (<0.02)	0.02	No relaxation
25	Mercury	BDL (<0.001)	BDL (<0.001)	BDL (<0.001)	0.001	No relaxation

*All values are expressed in mg/L unless specified*

**WATER QUALITY DATA**  
**(R.O. Water)**

Name of the Company : Northern Coalfield Limited

Year : 2022-23

Name of the Project : Kakri OCP

Q.E. : Dec'2022.

Name of the Stations & Code : Basi Village, KRO-8

Sl. No.	Parameters	Sampling station & sampling date/time			Tolerance Limit (As per IS-10500/2012 for Drinking water Standard)	
		Inlet R.O. Water	Treated R.O. Water	Rejected R.O. Water	Requirement (Acceptable Limit)	Permissible Limit in the absence of Alternate Source
		12.11.2022	12.11.2022	12.11.2022		
		10:30 AM	10:30 AM	10:30 AM		
1	Colour Hazen Unit.	2	1	2	5	15
2	Odour	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
3	Turbidity, NTU	1	0	1	1	5
4	pH Value	7.42	7.24	7.72	6.5 – 8.5	No relaxation
5	Total Hardness	297	135	353	200	600
6	Iron	BDL (<0.10)	BDL (<0.10)	BDL (<0.10)	0.3	No relaxation
7	Chlorides	51	29	63	250	1000
8	Residual Free Cl <sub>2</sub>	BDL (<0.02)	BDL (<0.02)	BDL (<0.02)	0.2	1
9	Dissolved Solids	476	221	552	500	2000
10	Calcium	73	31	94	75	200
11	Sulphate	54	19	72	200	400
12	Nitrate	3.9	1.1	4.3	45	No relaxation
13	Fluoride	0.55	0.49	0.63	1	1.5
14	Phenolics	BDL (<0.001)	BDL (<0.001)	BDL (<0.001)	0.001	0.002
15	Alkalinity	160	102	232	200	600
16	Total Chromium	BDL (<0.02)	BDL (<0.02)	BDL (<0.02)	0.05	No relaxation
17	Boron	BDL (<0.20)	BDL (<0.20)	BDL (<0.20)	0.5	1
18	Copper	BDL (<0.03)	BDL (<0.03)	BDL (<0.03)	0.05	1.5
19	Manganese	0.028	BDL (<0.02)	BDL (<0.02)	0.1	0.3
20	Arsenic	BDL (<0.002)	BDL (<0.002)	BDL (<0.002)	0.01	0.05
21	Selenium	BDL (<0.002)	BDL (<0.002)	BDL (<0.002)	0.01	No relaxation
22	Lead	BDL (<0.005)	BDL (<0.005)	BDL (<0.005)	0.01	No relaxation
23	Zinc	0.072	0.045	0.082	5	15
24	Nickel	BDL (<0.02)	BDL (<0.02)	BDL (<0.02)	0.02	No relaxation
25	Mercury	BDL (<0.001)	BDL (<0.001)	BDL (<0.001)	0.001	No relaxation

*All values are expressed in mg/L unless specified*

**WATER QUALITY DATA**  
**(R.O. Water)**

Name of the Company : **Northern Coalfield Limited**      Year : **2022-23**

Name of the Project : **Kakri OCP**      Q.E. : **Dec'2022.**

Name of the Stations & Code : **Basi Village Near Hanuman Mandir, KRO-9**

Sl. No.	Parameters	Sampling station & sampling date/time			Tolerance Limit (As per IS-10500/2012 for Drinking water Standard)	
		Inlet R.O. Water	Treated R.O. Water	Rejected R.O. Water	Requirement (Acceptable Limit)	Permissible Limit in the absence of Alternate Source
		14.11.2022 10:30 AM	14.11.2022 10:30 AM	14.11.2022 10:30 AM		
1	Colour Hazen Unit.	2	1	2	5	15
2	Odour	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
3	Turbidity, NTU	1	0	2	1	5
4	pH Value	7.74	7.61	7.87	6.5 – 8.5	No relaxation
5	Total Hardness	218	154	269	200	600
6	Iron	BDL (<0.10)	BDL (<0.10)	BDL (<0.10)	0.3	No relaxation
7	Chlorides	44	23	60	250	1000
8	Residual Free Cl <sub>2</sub>	BDL (<0.02)	BDL (<0.02)	BDL (<0.02)	0.2	1
9	Dissolved Solids	496	263	622	500	2000
10	Calcium	35	25	44	75	200
11	Sulphate	84	40	107	200	400
12	Nitrate	6.3	2.4	7.6	45	No relaxation
13	Fluoride	1.12	0.77	1.36	1	1.5
14	Phenolics	BDL (<0.001)	BDL (<0.001)	BDL (<0.001)	0.001	0.002
15	Alkalinity	212	172	268	200	600
16	Total Chromium	BDL (<0.02)	BDL (<0.02)	BDL (<0.02)	0.05	No relaxation
17	Boron	BDL (<0.20)	BDL (<0.20)	BDL (<0.20)	0.5	1
18	Copper	BDL (<0.03)	BDL (<0.03)	BDL (<0.03)	0.05	1.5
19	Manganese	BDL (<0.02)	BDL (<0.02)	BDL (<0.02)	0.1	0.3
20	Arsenic	BDL (<0.002)	BDL (<0.002)	BDL (<0.002)	0.01	0.05
21	Selenium	BDL (<0.002)	BDL (<0.002)	BDL (<0.002)	0.01	No relaxation
22	Lead	BDL (<0.005)	BDL (<0.005)	BDL (<0.005)	0.01	No relaxation
23	Zinc	0.061	0.046	0.074	5	15
24	Nickel	BDL (<0.02)	BDL (<0.02)	BDL (<0.02)	0.02	No relaxation
25	Mercury	BDL (<0.001)	BDL (<0.001)	BDL (<0.001)	0.001	No relaxation

*All values are expressed in mg/L unless specified*

**WATER QUALITY DATA**  
**(R.O. Water)**

Name of the Company : Northern Coalfield Limited      Year : 2022-23

Name of the Project : Kakri OCP      Q.E. : Dec'2022.

Name of the Stations & Code : Reheta Village Bhawan (Old) KRO-10

Sl. No.	Parameters	Sampling station & sampling date/time			Tolerance Limit (As per IS-10500/2012 for Drinking water Standard)	
		Inlet R.O. Water	Treated R.O. Water	Rejected R.O. Water	Requirement (Acceptable Limit)	Permissible Limit in the absence of Alternate Source
		14.11.2022	14.11.2022	14.11.2022		
		10:30 AM	10:30 AM	10:30 AM		
1	Colour Hazen Unit.	3	1	4	5	15
2	Odour	Agreeable	Agreeable	Agreeable	Agreeable	Agreeable
3	Turbidity, NTU	5	2	8	1	5
4	pH Value	7.32	7.18	7.89	6.5 – 8.5	No relaxation
5	Total Hardness	364	186	444	200	600
6	Iron	BDL (<0.10)	BDL (<0.10)	BDL (<0.10)	0.3	No relaxation
7	Chlorides	79	35	80	250	1000
8	Residual Free Cl <sub>2</sub>	BDL (<0.02)	BDL (<0.02)	BDL (<0.02)	0.2	1
9	Dissolved Solids	567	303	689	500	2000
10	Calcium	60	37	78	75	200
11	Sulphate	102	42	156	200	400
12	Nitrate	5.4	2.1	6.4	45	No relaxation
13	Fluoride	0.66	0.34	0.87	1	1.5
14	Phenolics	BDL (<0.001)	BDL (<0.001)	BDL (<0.001)	0.001	0.002
15	Alkalinity	188	114	252	200	600
16	Total Chromium	BDL (<0.02)	BDL (<0.02)	BDL (<0.02)	0.05	No relaxation
17	Boron	BDL (<0.20)	BDL (<0.20)	BDL (<0.20)	0.5	1
18	Copper	BDL (<0.03)	BDL (<0.03)	BDL (<0.03)	0.05	1.5
19	Manganese	BDL (<0.02)	BDL (<0.02)	BDL (<0.02)	0.1	0.3
20	Arsenic	BDL (<0.002)	BDL (<0.002)	BDL (<0.002)	0.01	0.05
21	Selenium	BDL (<0.002)	BDL (<0.002)	BDL (<0.002)	0.01	No relaxation
22	Lead	BDL (<0.005)	BDL (<0.005)	BDL (<0.005)	0.01	No relaxation
23	Zinc	0.082	0.051	0.089	5	15
24	Nickel	BDL (<0.02)	BDL (<0.02)	BDL (<0.02)	0.02	No relaxation
25	Mercury	BDL (<0.001)	BDL (<0.001)	BDL (<0.001)	0.001	No relaxation

*All values are expressed in mg/L unless specified*

**WATER QUALITY DATA**  
**(WELL Water)**

Name of the Company : **Northern Coalfield Limited**

Year : **2022-23**

Name of the Project : **Kakri OCP**

Q.E. : **Dec'2022.**

Name of the Stations & Code : **REHETA VILLAGE**

Sl. No.	Parameters	Sampling station & sampling date/time		Tolerance Limit (As per IS-10500/2012 for Drinking water Standard)	
		WELL 1 (SARATHNATH)	WELL 2 (RAMRATAN YADAV)	Requirement (Acceptable Limit)	Permissible Limit in the absence of Alternate Source
		14.11.2022	14.11.2022		
		11:30 AM	11:00 AM		
1	Iron	0.23	0.18	0.3	No relaxation
2	Total Chromium	BDL (<0.2)	BDL (<0.2)	0.05	No relaxation
3	Boron	BDL (<0.10)	BDL (<0.10)	0.5	1.0
4	Copper	BDL (<0.03)	BDL (<0.03)	0.05	1.5
5	Manganese	BDL (<0.02)	BDL (<0.02)	0.1	0.3
6	Arsenic	BDL (<0.002)	BDL (<0.002)	0.01	0.05
7	Selenium	BDL (<0.002)	BDL (<0.002)	0.01	No relaxation
8	Lead	BDL (<0.005 )	BDL (<0.005 )	0.01	No relaxation
9	Zinc	0.049	0.077	5	15
10	Mercury	BDL (<0.0002)	BDL (<0.0002)	0.001	No relaxation

*All values are expressed in mg/lit unless specified*

**WATER QUALITY DATA**  
**(WELL Water)**

Name of the Company : **Northern Coalfield Limited**

Year : **2022-23.**

Name of the Project : **Kakri OCP**

Q.E. : **Dec'2022.**

Name of the Station & Code : **BASI VILLAGE**

Sl. No.	Parameters	Sampling station & sampling date/time		Tolerance Limit (As per IS-10500/2012 for Drinking water Standard)	
		WELL 3 (Changi Devi)	WELL 4 (Ram Singh)	Requirement (Acceptable Limit)	Permissible Limit in the absence of Alternate Source
		14.11.2022	14.11.2022		
		12:00 PM	12:30 PM		
1	Iron	0.24	0.21	0.3	No relaxation
2	Total Chromium	BDL (<0.2)	BDL (<0.2)	0.05	No relaxation
3	Boron	BDL (<0.10)	BDL (<0.10)	0.5	1.0
4	Copper	BDL (<0.03)	BDL (<0.03)	0.05	1.5
5	Manganese	BDL (<0.02)	BDL (<0.02)	0.1	0.3
6	Arsenic	BDL (<0.002)	BDL (<0.002)	0.01	0.05
7	Selenium	BDL (<0.002)	BDL (<0.002)	0.01	No relaxation
8	Lead	BDL (<0.005 )	BDL (<0.005 )	0.01	No relaxation
9	Zinc	0.089	0.073	5	15
10	Mercury	BDL (<0.0002)	BDL (<0.0002)	0.001	No relaxation

*All values are expressed in mg/lit unless specified*

## REGIONAL INSTITUTES

क्षेत्रीय संस्थान-I  
वेस्ट एंड, जी.टी.रोड  
असनसोल-713 301  
(पश्चिम बंगाल)

Regional Institute - I  
West End, G.T. Road  
Asansol - 713 301  
(West Bengal)

क्षेत्रीय संस्थान-II  
कोयला भवन, कोयला नगर  
धनबाद-826 005  
(झारखंड)

Regional Institute - II  
Koyla Bhavan, Koyla Nagar  
Dhanbad - 826 005  
(Jharkhand)

क्षेत्रीय संस्थान-III  
गोंदवाना प्लेस, कांके रोड  
रांची - 834 031  
(झारखंड)

Regional Institute - III  
Gondwana Place, Kanke Road  
Ranchi - 834 031  
(Jharkhand)

क्षेत्रीय संस्थान-IV  
जरीपटका, कस्तूरबा नगर  
नागपुर - 440 014  
(महाराष्ट्र)

Regional Institute - IV  
Jaripatka, Kasturba Nagar  
Nagpur - 440 014  
(Maharashtra)

क्षेत्रीय संस्थान-V  
सीपत रोड  
बिलासपुर -  
(छत्तीसगढ़)

Regional Institute - V  
Seepat Road  
Bilaspur - 495 001  
(Chhattisgarh)

क्षेत्रीय संस्थान-VI  
पोस्ट : जयंत कोल्लियरी  
जिला : सिंगरौली  
पिन न०. - 486 890  
(मध्य प्रदेश)

Regional Institute - VI  
P.O. : Jayant Colliery  
Distt. : Singrauli  
PIN - 486 890  
Madhya Pradesh

क्षेत्रीय संस्थान-VII  
गृह निर्माण भवन  
सचिवालय मार्ग  
पिन न०. - 486 890  
(भुवनेश्वर - 751001)  
(उड़ीसा)

Regional Institute - VII  
Grih Nirman Bhawan  
Sachivalaya Marg  
Bhubaneswar - 751 001  
(Orissa)

## सेन्ट्रल माईन प्लानिंग एंड डिजाइन इन्स्टीच्यूट लिमिटेड

(कोल इंडिया की अनुषंगी कम्पनी)

एक मिनी रत्न कम्पनी

## Central Mine Planning &amp; Design Institute Limited

(A Subsidiary of Coal India Limited)

A Mini Ratna Company

गोंदवाना प्लेस, कांके रोड- 834 031, भारत

दूरभाष : (91-0651) 2230002, 2230483

फैक्स : (91-0651) 2231447

वेबसाइट : [www.cmpdi.co.in](http://www.cmpdi.co.in)

Gondwana Place, Kanke Road, Ranchi - 830 031, India

Phone : (91-0651) 2230002, 2230483

Fax : (91-0651) 2231447

Website : [www.cmpdi.co.in](http://www.cmpdi.co.in)